Rajya Sabha to associate with the Committee on Public Undertakings of the Lok Sabha for the term beginning on the 1st May, 1969 and ending on the 30th April, 1970 and do proceed to elect, in such manner as the Chairman may direct, five members from among the members of the House to serve on the said Committee."

The question was put and the motion was adopted.

MOTION FOR ELECTION TO COMMITTEE ON PUBLIC ACCOUNTS

THE MINISTER OF PARLIA-MENTARY AFFAIRS AND SHIP-PING AND TRANSPORT (SHRI K. RAGHURAMAIAH): Madam, I beg to move the following Motion:

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate seven members from the Rajya Sabha to associate with the Committee on Public Accounts of the Lok Sabha for the term beginning on the 1st May, 1969 and ending on the 30th April, 1970 and do proceed to elect, in such manner as the Chairman may direct, seven members from among the members of the House to serve on the said Committee."

The question was put and the motion was adopted.

THE DEPUTY CHAIRMAN: The programme of election to the Committee on Public Accounts and Committee on Public Undertakings will be published in Parliamentary Bulletin.

We go to the Legislative Business.

THE APPROPRIATION (NO. 3) BILL, 1969

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI): Madam, I beg to move:

"That the Bill to authorise payment and appropriation of certain 14—6 RSS/ND/69

sums from and out of the Consolidated Fund of India for the services of the financial year 1969-70, as passed by the Lok Sabha, be taken into consideration."

Madam, this Bill provides for the withdrawal from the Consolidated Fund of India of the amounts required to meet the expenditure charged on the Fund and the grants voted by the Lok Sabha. The figures have been given in detail in the budget papers which have been submitted. payment of States' Excluding the share of Union excise duties and repayment of public debt which are notionally shown as expenditure charged on the Consolidated Fund, the net disbursements to be made from the Consolidated Fund amount to Rs. 4,847 crores. Of this, Rs. 1,605 crores represent the provision for Plan expenditure, Rs. 615 crores for Central assistance to the States for their Plan schemes, Rs. 117 crores for the Centrally sponsored schemes, Rs. 65 crores for Union Territory Plan schemes, and Rs. 808 crores for the Central Plan proper.

In addition, Rs. 133 crores will be spent by the Railways for their Plan outlay, and Rs. 165 crores extra would be spent by the public sector undertakings including the Railways and the Posts and Telegraphs. Besides this, the non-Plan provision amounts to Rs. 3,242 crores of which Rs. 1,110 crores are for Defence and the balance of Rs. 2,132 crores are for Civil Expenditure.

Madam, I need not go at this stage into the various details of these expenditures. After the debate is over, I will try to reply to the various points raised by the hon. Members.

The question was proposed.

THE DEPUTY CHAIRMAN: Dr. Antani. Your name is here on the Appropriation Bill.

DR. B. N. ANTANI (Gujarat): I have to speak tomorrow.

DEPUTY CHAIRMAN: THE Mr. Thengari is not here. Mr. Yadav. Mr. Man Singh Varma. Nobody is ready. Mr. Lakshmana Gowda. Nobody is prepared to speak.

(Interruptions)

SHRI SUNDAR SINGH BHAN-DARI: Dr. Antani is speaking.

DEPUTY CHAIRMAN: THE Dr. Antani, are you speaking?

SHRI SITARAM JAIPURIA (Uttar Pradesh): Madam, Prof. Ruthnaswamy will be here at any time.

DR. B. N. ANTANI: I will get up and say something.

(After a pause)

DEPUTY CHAIRMAN: Dr. Antani, you do not want to speak?

SHRI SUNDAR SINGH BHAN-DARI: He is speaking.

THE DEPUTY CHAIRMAN: Let me know whether he is speaking. (After a pause)

Mr. Kulkarni. He is also not willing to speak, I think nobody is willing to speak.

Mr. Yajee. Mr. Adinarayana Reddy, Mrs. Mehta, Mr. Syed Hussain, Mr. Kemparaj, Mr. Purnanand Chetia. No one in the list is ready.

(Interruptions)

SHRI SHEEL BHADRA YAJEE (Bihar): I am to speak.

DEPUTY CHAIRMAN: THE When I called out the names, nobody was ready.

SHRI SHEEL BHADRA YAJEE: No, no. How can I understand? You called all names together and I could not follow.

THE DEPUTY CHAIRMAN; looked at you,

SHRI SHEEL BHADRA YAJEE: I will speak.

THE DEPUTY CHAIRMAN: All right, speak. But when names are called out, nobody is prepared . . . (Interruptions)

श्री शीलभद्र याजी: मैडम डिप्टी चेयरमैन, मैं बोल रहा हूं।

श्री जगदम्बी प्रसाद यादव (बिहार): पहले तो इधर से।

श्री शीलभद्र **याजी**: चिड़िया चुग गई खेत, भ्रब पछताये का होत है।

मैडम डिप्टी चेयरमैन महोदया, मैं इस एप्रोप्रिएशन बिल का समर्थन करता हं श्रौर समर्थन करते हुए मैं तमाम सदस्यों को यह कहना चाहता हूं कि जब जब बजट में कर की वृद्धि का प्रोपोजल स्राता है मैं उसका तहेदिल से समर्थन करता हं ग्रौर इसलिए समर्थन करता हूं क्योंकि मेरी यह राय है कि जब तक हिन्दुस्तान के जो, जितने, रिसोर्सेज़ हैं उन सब का संग्रह न करें तब तक हमारी जो प्लानिंग है, योजना है वह कभी भी सफलीभूत नहीं हो सकती। बदिकस्मती है कि हमारी वैसी ग्रार्थिक स्थिति नहीं सुधरी है स्रौर इसलिए हमें विदेशों से कर्जा लेना पड़ता है--विदेशों से कर्जा लेना कोई शर्म की बात नहीं है, सब सरकारें लेती है श्रीर उससे काम चलाती हैं लेकिन हमारा बराबर यह निजी विचार रहा है कि देश में जो टैक्स देने वाले हैं उनसे टैक्स लिया जाय श्रौर श्रमीरों से ज्यादा लिया जाय तथा गरीबों से कम लिया जाय। यह हमारा विचार बराबर रहा है। लेकिन मेरी शिकायत है कि भ्रभी जो हमारी सरकार है वह समाजवाद की स्थापना करनें के लिये बात करती है किन्त्र इसकी जो भ्रार्थिक नीति है वह मिक्सड एकानामी की है, गंगा-जमुना की

नीति है श्रौर यह जो गगा-जमुना की नीति है वह मुल्क के लिये ग्रच्छी चीज नही है। कितने दिन तक यह चलेगी यह तो पता नहीं। ग्रीर इसीलिये हमारी सरकार कभी कभी स्रमीरो पर रहम करती है। उनसे तो इतना टैक्स लेना चाहिये कि हमे बाहर के जो देश है उनसे कर्जा लेने की जरूरत न पडे। इसके साथ ही साथ जो मध्य-वित्तीय दर्जे के लोग है, जिनकी माली हालत ग्रच्छी है, उनसे भी जरूर टैक्स लिया जाय ग्रौर गरीबो से कम लिया जाय। लेकिन ऐसी स्थिति नहीं है। जो हमारी समाजवाद की नीति है वह तो ग्रपनी जगह पर सही है, प्लानिंग भी, योजना भी, हम करते है लेकिन जो हमारी ग्रार्थिक नीति है वह गलत है स्रौर जो मिक्सड इकानामी की नीति है उसको ही हम ढोहे चले जा रहे है। हमारे फाइनेस मिनिस्टर साहब बड़े गर्व के साथ कहते है कि चुकि हम डेमोकेटिक सोशलिज्म को मानते है इसलिए मिक्सड इकानामी रखे हए है। दुनिया मे जो भी डेमोकेंटिक सोशलिज्म की परिभाषा है उसे हमने पढ़ा है लेकिन जो फाइनेस मिनिस्टर साहब दलील देते है वह समझ मे नही आती है। डमो-क्रेटिक सोशलिज्म क्या होता है? यह कि डेमोकेटिक मेथड से उसकी स्थापना करगे ग्रौर इसलिए ही उसको डेमोक्रेटिक सोशलिज्म कहते है लेकिन डेमोक्रेटिक सोशलिज्म मे टाटा भी रहेगे, बिडला भी रहेगे, किसान भी रहेगे, मजदूर भी रहेगे, प्राइवेट सेक्टर के जो बड़े बड़े पुजीपति हैं वह भी रहेगे, तो यह तो कभी चलता नही है। लेकिन चल रहा है। सरकार को इस नीति का परित्याग करना पडेगा श्रौर जब तक वह इस नीति का परित्याग नहीं करती है तब तक सोशलिज्म की स्थापना नही होगी ग्रौर तब तक हमारी जो माली हालत है वह कभी सुधरने वाली नही है।

इसलिये हम ग्रपनी सरकार से बराबर कहते है कि जो बडे बडे कल-कारखाने है, जो बिग इडस्ट्रीज है, की ग्रौर बेसिक इडस्ट्रीज है, बैक्स है, सब का जल्दी से जल्दी समाजीकरण करना चाहिये ' ग्रौर उनको मुग्राविजा, कम्पेनसेशन, नही देना चाहिये। लेकिन जब तक यह जो मौज्दा कास्टीट्युशन है, सविधान है, उसमे जब तक कि मौलिक परिवर्तन नहीं करेगे तब तक तो हमें कम्पेनसेशन देना ही पडेगा, इसलिए हमारी सरकार से यह दरख्वास्त है कि यदि वह सचमुच मे समाजवाद की स्थापना करना चाहती है तो जल्दी से जल्दी जो हमारा सविधान है, कास्टीट्युशन है, उसमे रैंडिकल स्रमेड-मेट होना चाहिये, मौलिक तरमीम होनी चाहिये श्रौर मौलिक तरमीम कर के जो मुश्राविजा की, कम्पेनसेशन देने की बात है उसको हटाना चाहिये।

श्री सीताराम जैपुरिया . यह एप्रो-प्रिएशन बिल है।

श्री शीलभद्र याजी हा, यही तो है, इसमे श्राधिक नीति है। मै उनके मन के मुताबिक ही यह बात नही बोल रहा हू। मुझे बोलने दीजिये।

तो जब तक हम उसमे मौलिक परिवर्तन नहीं करेंगे तब तक हमारी श्रार्थिक
हालत नहीं सुधर सकती है श्रौर इसीलिये हमारी सरकार से बराबर माग
होती है कि इसमें जब तक मौलिक परिवर्तन नहीं होगा तब तक समाजवाद की
स्थापना नहीं हो सकती है। चूकि इसमें
कम्पेनसेशन का क्लाज है श्रौर जब तक
कम्पेनसेशन की, मुग्नाविजा देने की,
क्षतिपूर्ति देने की जो व्यवस्था है उसको
हम हटा नहीं देगे तब तक हमारे देश
म कभी समाजवाद की स्थापना नहीं हो
सकती है। इसलिये मैं फिर उस बात

[श्री शीलभद्र याजी] को दुहराता हू कि ये जो सभी बडे बडे कल-कारखाने हैं उन सब का जब तक राष्ट्रीयकरण नही होगा बिना मुग्रा-विजा दिये हये तब तक हमारी ऋार्थिक स्थिति कभी भी सुधर नहीं सकती है इसलिए ग्रार्थिक हालत को सुधारने के लिये यह काम जल्दी से जल्दी होना चाहिये। लेकिन इसके साथ साथ मेरा एक सुझाव है। जो स्वतन्न पार्टी के लोग है वह जो चिल्ल-पो मचाते है कि पब्लिक सेक्टर तरक्की नहीं कर रहा है तो इसमे हमारी सरकार भी कभी कभी गलती करती है क्योंकि ये जो म्राई० ए० एस०, म्राई० पी० एस० है, ग्रफसर लोग है, जिनको विजनेस भ्रौर इडस्ट्रीज चलाने की तमीज नही है, ज्ञान नही है, उनको वह वहा बैटाती है, तो मेरी यह राय है कि जब हम सभी चीजो का राष्ट्रीयकरण करते है तो उन्ही टाटा को, बिडला को या बडे बड़े सेठो को, सिघानिया को, जैपूरिया जी को, जो कि यहा बैठे हये है उनको बैठाये । यहा जैपुरिया जी बैठे है बाबुभाई चिनाई भी बैठे हुये है, ऐसे ऐसे लोगो को . . .

श्री सीताराम जैपुरिया: आप जैर्रिया की चिन्ना मत कीजिये।

श्री शीलभद्र याजी: जो बिजनेस चलाने वाले हैं, जिनको बिजनेस चलाने का ज्ञान हैं उनको ही यह इडस्ट्री चलाने के लिए सरकार को नौकर बनाना चाहिये और नौकर बना कर के इनको ज्यादा से ज्यादा 5 हजार या 10 हजार रु० तनख्वाह देनी चाहिये जैसा कि लेनिन ने किया था, रेवोल्युशन होने के बाद उसने इसे आफिसरो को नही दिया, उन्ही पूजोपतियो को दिया, जिनसे उसको लिया था उनको बडी बडी तन-ख्वाह दे कर के, सैंजरी दे कर के रखा

चिक वह इडस्ट्री का हाल जानते थें इसलिये उन इडस्ट्रीज को उनसे चलवाया। इसलिए हमारी सरकार को भी चाहिये कि जब जब किसी चीज का वह रैाष्ट्रीय-करण करे तो यह न देखें कि दसरे लोग क्या आपत्ति करते हैं बल्कि उनको ही वहा रखे। इन्ही पजीपतियो को नौकर बनाकर श्रौर काफी पैसा देकर उन कामो मे लगाया जाय ताकि उनको महसूस न हो क्योकि हिन्द्स्तान मे कहावत मशहूर है कि लडका मर जाता है, उसका गम लोग बर्दाश्त कर लेते है लेकिन पैसा तथा धन चला जाता है तो उनकी नानी मर जाती है, बडा श्रफसोस होता है। इसलिये उनको काफी पैसा देकर, नौकर बनाकर, मैनेजर बनाकर, जनरल मैनेजर बनाकर, हम उनसे इडस्ट्री चलवायेगे श्रौर हमारी पबलिक सेक्टर की इडस्ट्रीज के बारे मे जो यह बात होती है कि घाटे मे जा रही है तो वह बात किसी को सुनने का सवाल भी नही ग्रायेगा। ग्रसल मे घाटा नही होता है लेकिन चिल्ल-पो यह मचाते है। स्वतन्न पार्टी के कुछ लोग है जो पुजीपितयो के ठेकेदार है, उनकी तरफ से कभी कभी म्रावाज उटती है कि यह सब घाटे मे जा रहा है ग्रौर इस क़दर ग्रावाज चली कि हममे से भी कुछ लोग भ्राति के शिकार हो गये है, कि पबलिक सेक्टर फायदा नही कर रहा है। इस लिये श्रायेदा से यह कोशिश होनी चाहिये कि जिस भी इन्डस्ट्री का, उद्योग का, हम राष्ट्रीयकरण करे या समाजीकरण करे, हम उन्ही लोगो के हाथ मे दें ग्रौर उन्ही को लाए जिनको इन्डस्टी चलाने का ज्ञान हो ग्रौर ग्रच्छी तरह से चला सके।

इसके साथ साथ हमको स्टेट फाइ-नेन्स मिनिस्टर से एक निवेदन करना है कि एक बार सरकार ने यह तय किया, ग्रौर बडी कोशिश के बाद, पच्चीस वर्ष

के बाद, तय हम्रा कि जो हमारी म्राजाद हिन्द फौज के लोग है, उनके जो एरि-यर्स थे, उनका जो बिक औटा बाकी था, जो बहुत दिनों से उनका जमा था-मैं समझता हं 1 करोड 10 लाख रु० होंगे —बडी कोशिश के बाद यह तय हम्रा डिफेन्स मिनिस्टी से ग्रौर सरकार से कि यह जो ग्राई० एन० ए० के लोग है, जो तीन तरह के लोग थे ब्लैक, व्हाइट ग्रौर ब्राऊन, तो ब्रिटिश गवर्नमेन्ट ने ब्राउनों को दे दिया, व्हाइट्स को दे दिया लेकिन "ब्लैक्स" जिन लोगों ने हमारी आजादी की लड़ाई लड़ी हम लोगो के साथ, श्रौर हमने सही काम किया था, यह कहा उनको ग्रंग्रेजों ने उस समय उनका बिकओटा बंद कर दिया लेकिन जब हमारी नेशनल गवर्नमेन्ट हो गई ग्रौर हमारे ग्राजाद हिन्द फौज के 3 लाख सिपाही जिनमें से 26 हजार लोग शहीद हुए, उन शहीदों के नाम पर भ्राप गद्दी में बैठे, श्राई० एन० ए० के लोगो की नौकरी भ्रापने ले ली. उनको सेना मे नहीं जाने दिया, वह कोई काम के नहीं रह गये, ग्रौर उनका जो बकऔटा था वह नही दिया। ग्रंग्रेजों को तो आपने सुद दर सुद देकर विदा कर दिया लेकिन जो हमारे आजाद हिन्द फौज के लोग आज गली गली में मारे फिरते है, सिर्फ 1 कट्रोड 10 लाख रु० बकऔटा है, तो जब ग्रापने तय किया-दिया जाय, तो कैसे दिया जाय? स्राप देंगे क्या ? पेपर बोन्ड। फोर्थ कैश देने जा रहे हैं श्रीर इसके बाद उनको श्राप कागज के पेपर बोन्ड देंगे, पेपर बोन्ड उनको पकडा देंगे। पर हा

श्री निरंजन वर्मा (मध्य प्रदेश): म्राप किस तरह से देना चाहते है।

शीलभद्र याजी: हम सरकार को ग्रपील कर रहे है कि वह सब एकइबार कैश के रूप में दे दें। (Time bell rings) ग्रापको समझ में नही ग्रा रहा है।

THE DEPUTY CHAIRMAN: Please wind up.

श्री शीलभद्र याजी: ग्रभी तो ग्राधा घंटा चाहिये।

श्री श्री० ए० अहमद (उत्तर प्रदेश): मैं भी बोलना चाहता ह।

श्री शीलभद्र याजी: मैडम, ग्रापने एक दर्जन नाम पुकारे। वह लोग बोलने के लिये तैयार नहीं थे। मझको सबका समय दे दीजिए। हमको जरा म्राजाद हिन्द फौज के लिये कहने दीजिए।

इसलिये जो म्राजाद हिन्द फौज के लोगों का बकऔटा है जो सूद दर सूद 26 वर्ष में दुगुना हो गया है, ता ग्राप दुगुना न देकर जितना भी रुपया उनका बकऔटा है उसमें भी ग्राप किश्त पर देना चाहते हैं। यह ठीक नहीं है। इसलिए उनको पेपर बोन्ड न देकर नकद जितना उनका बकऔटा है दे दिया आय ग्रौर जल्दी दिया जाय।

इसके साथ साथ, ग्रभी तक हमारे नेताजी सुभाष चन्द्र बोस की भस्मि जापान में रखी हुई हैं, जो नेताजी दो बार कांग्रेस के प्रेसीडेन्ट रह श्रभी तक उनकी भस्मि टोकियो में रखी हुई है। सरकार के लिये उचित यह था कि नेताजी की भस्मि को राष्ट्रीय सम्मान देकर यहां लाया जाता। भी हमारी सरकार कहती है कि पंडित नेहरू जी ने इसके बारे में उनके परिवार के लोगों से बात कर ली लेकिन उनके परिवार के लोग नहीं चाहते थे। तो क्या नेताजी किसी एक परिवार के है?

श्री शीलभद्र याजी] वह सारे हिन्दूस्तान के परिवार के हैं, सारे राष्ट्र के हैं भ्रौर यह बड़े कलंक की बात है, शर्म की बात है कि उनकी भिस्म तो वहां रखी रहे ग्रीर हम उसको लाएं नहीं श्रौर जापान में रखी रहे श्रीर जापान के लोग यह समझते है कि शायद नेताजी को हिन्दुस्तान के लोग इज्जत नहीं देना चाहते हैं। इस लिये सरकार से हमारी दरख्वास्त है कि जल्द से जल्द जापान में जो नेताजी की भस्मि रखी हुई है, उसको लाकर श्रौर उसको सारे हिन्दुस्तान में घुमा कर उनको इज्जत दें। स्राजाद हिन्द फौज की वजह से, नेताजी की वजह से, भ्राजादी को लाने में सहायता हुई है। इसलिये उनको सम्मान ग्रवश्य मिलना चाहिये ।

इन शब्दों के साथ मैं फिर, सरकार ने जितने टैंक्स लगाये हैं, उनका समर्थन करते हुए सरकार से कहता हूं कि जितनी उसमें रियायत कर दी है वह कर दी है लेकिन हमें बाहर से भिक्षा नहीं मांगनी है, गरीब श्रीर ग्रमीर सब के ऊपर टैंक्स लगाकर हमें ग्रपनी योजनाएं, प्लानिंग, चलानी हैं। जय हिन्द।

श्री जेड० ए० अहमदः उपसभापति महोदया, इस बजट में कुछ खास बातें ऐसी ब्राई हैं जो मुझे खटकीं ब्रौर सबसे मुख्य बात जिस तरफ मैं इशारा करना चाहता हूं वह यह है कि खेतिहर या किसान जनता के ऊपर और उनकी पैदा-वार के साधनों पर टैक्स लगाने की कोशिश की गई। मैं समझता हूं कि यह शुरुत्रात है, एक नये सिलसिले की शुरूग्रात है, श्रौर उसके पीछे एक समझ है। वह समझ यह है कि विकास के कारण, जितना विकास हमारे देश में हुग्रा है, किसान बहुत सुखी हुग्रा, किसान के पास बहुत सी खरीदने की शक्ति बढ़ी है श्रोर उस खरीदने की शक्ति

को जिसको कि अंग्रेजी में "मौप अप" कहते हैं-लूट लिया जाय, उसको खींच लिया जाय, उठा लिया जाय--यह स्राज एक राष्ट्रीय स्रावश्यकता हो गई—मैं इस थियरी की समझ को ग़लत समझता हूं। मैं समझता हूं कि बजाय इसके कि **ग्राज ग्ररबों रुपया विकास पर खर्च** किया गया है लेकिन साधारण किसान की हालत कोई बहुत ज्यादा ग्रच्छी नहीं है। मैं भ्रांकड़े पेश कर सकता हूं भ्रौर मैं समझता हूं उन ग्रांकड़ों को देखना चाहिये कि श्रौसत श्रामदनी शहर के लोगों की क्या है ग्रौर किसान की क्या है। मैं उन इलाकों को या खित्तों को छोड़ देता हूं जो इस जमाने में बहुत विकसित हो गये हैं, उदाहरण के तौर पर हमारे पश्चिमी यु० पी० के कुछ इलाके या ग्रांध्र प्रदेश के कुछ इलाके या महाराष्ट्र के कुछ इलाके या पंजाब के कुछ खित्ते। उनको मैं छोड़े देता हं चूंकि वहां जो विकास हुग्रा है वह एक म्राम रूल नहीं है। साधारण तौर पर हर जगह उस तरह का विकास नहीं हुग्रा है। हिन्दुस्तान के ग्रधिकतर जगहों में खेती ग्रभी तक छोटे छोटे किसानों के हाथ में है, यानी ऐसे किसान जो ग्रपनी जीविका के लिये, ग्रपने रहन-सहन के लिये पूरी तौर पर उस पर निर्भर नहीं कर सकते, उनको कुछ श्रौर काम करना पड़ता है, उनको खेती के ग्रलावा कहीं मजदूरी करनी पड़ती है, उनको मुलाजमत करनी पड़ती है, छोटा मोटा व्यापार करना पड़ता है, उनको दूध बेचना पड़ता है, इस प्रकार के धंधे उन्हें करने पड़ते हैं। ग्रगर हम दुनिया के दूसरे मुल्कों के साथ मुक़ाबला करें तो हम देखते हैं कि हमारे देश में हमारे खेतिहर समाज, छोटे किसानों का समाज है स्रौर म्रांकड़े भी बताते हैं कि लगभग 80 फी सदी किसानों के पास 5 एकड़ से कम जमीन है। तो इसलिये यह कहना

कि खेती की बड़ी उन्नित हो गई, बहुत बड़े पैमाने पर किसान पैदा करने लगा है ग्रीर उसको बड़ी कीमते मिलने लगी है, इसलिये वह बहुत सुखी हो गया है ग्रीर इतना सुखी हो गया है कि जो उसके पास धन ग्राता है उसमे से उसका ग्रितिरक्त धन ग्राप करो की शक्ल में खीच ले ग्रीर विकास के रूप में इस्तेमाल करे, मैं समझता हूं यह थियरी ग़लत है।

मैं खास तौर पर इस बात पर तवज्जह दिलाना चाहता हूं, मेरी भारणा यह है कि एक नया सिलसिला शुरू हुन्ना श्राज इस बजट में, हल्के से कुछ टैक्स इन्ट्रोड्यूस कर दिये गये है, पिंम्पग सेट के ऊपर टैक्स लगा है, खाद के ऊपर टैक्स लगा है, वेल्थ टैक्स के नाम पर किसानों पर टैक्स लगाने की कोशिश की गई, ग्रौर ग्रगर इसको रोका न जाये, तो यह सिलसिला भ्रागे बढता चला जायेगा, बडी ग्रासानी से ग्राप इसको ग्रागे खीचते ले जायेगे। अखबारो में इस के बारे में काफी शोर व गुल मचा कि इस टैक्स मे परिवर्तन किया जाय। लेकिन क्या ग्राप समझते है कि इस तरह के टैक्स से किसान लोग सुखी होगे? मरकार किसानों से प्रया खीचना चाहती है ग्रौर मै समझता हू कि यह एक गलत चीज है। जो बड़े बड़े उद्योगपित है वे टैक्सो से बचना चाहते है ग्रौर इसीलिए वे कहते हैं कि यह टैक्स जो लगाया जा रहा है वह ठीक है। लेकिन वे ग्रपनी बचत के लिए कि हमे उद्योग-बन्धो मे उन्नति करना है, हमें काफी रुपया मिलना चाहिये ताकि उद्योग-धन्धे बढे, इसलिए वे इस तरह के टैक्स की हिमायत भी कर रहे हैं। लेकिन मैं यह ग्रर्ज करना चाहता हूं कि उद्योग-धन्धे काफी बढ रहे हैं। लेकिन सबसे बड़ा प्रश्न यह है कि हमारी खेती की जो तरक्की होनी चाहिये, वह नही हो रही है।

ग्राज हमारे मुल्क में ग्रीन रिवोल्यूशन की बात की जाती है, लेकिन मैं इसको बकवास समझता हू। हिन्दुस्तान में कोई ग्रीन रिवोल्यूशन नहीं हो रहा है। ग्राप गावों पर चले जाइये। ग्रापको वहीं पुराने फटे हाल किसान दिखलाई देगे। ग्राप उनके पास फटी हुई धोती देखेंगे, पांवों पर चप्पल नहीं मिलेगी, इधर उधर खाने के लिए फिरने रहते हैं ग्रौर खंती के लिए वह साहूकार से कर्जा लेता है। इस तरह ग्राज उसकी हालत है ग्रौर वह जिन्दगी भर कर्ज में ही फंसा रहता है।

वह ग्रपनी खेती के लिए एक बैल भी नही खरीद सकता है ग्रीर श्राज हमारे मुल्क मे 80 ग्रौर 90 परसेट किसानों की ऐसी ही हालत है। केवल 10 परसेंट ऐसे किसान है जिनके पास ट्रेक्टर खरीदने के लिए पैसा है ग्रौर उसके जरिये वे खेती करते है। इस तरह के जो 10 परसेट किसान है उन्हे कोग्रापरेटिव बैको से कर्जा भी मिल जाता है मगर जो छोटे किसान है उन्हें अपनी खेती करने के लिए कोई भी साधन नही मिलते हैं श्रीर न ही किसी प्रकार का कोई कर्जा ही मिलता है। इस तरह से जो 90 परसेंट हमारे मुल्क मे किसान है, छोटे किसान है वे इस मुल्क की रीढ की हड्डी है। वजाय इन किसानो से साधन खीचे जाय उन्हे साधन देना चाहिये। हमारे बजट का ग्रौर हमारे फाइनेंस मिनिस्टर का यह काम <mark>होना</mark> चाहिये कि दूसरी जगहो से साधन लेकर उनको देते ताकि वे ग्रपनी खेती की उन्नति कर सकते।

ग्राज ग्राप ग्रीन रिवोल्यूशन की बाते करते हैं। हम भी चाहते हैं कि इस मुल्क मे ग्रीन रिवोल्यूशन हो, लेकिन हम चाहते हैं कि जो बुनियादी चीजे

[श्री जेड० ए० अहमद] खेती करने के लिए हैं जो बुनिय़ादी साधन है, वे हमारे किसानो को मिलने चाहिये। भ्राज हम देख रहे हैं कि हमारे मुल्क मे खेती का जो तौर-तरीका है वह तेजी से नही बदल रहा है। किसानो के पास जो पूराने भ्रौजार थे वे ही ग्राज भी है ग्रीर यही कारण है कि हमारे मुल्क मे अन्न का सकट होता है स्रौर यही कारण है कि स्राज मडियो के ग्रन्दर सकट पैदा हो जाता है। हमारे मुल्क मे जो किसान है, जो देहात मे रहता है उसकी तादाद करीब 70 या 75 परसेट है। भ्राज उसके पास खरीदने की शक्ति नहीं रह गई वे ग्राज ग्रपनी खेती के लिए न बैल खरीद सकते है, न श्रौजार, सीमेट, ईट श्रौर बीज खरीद सकते हैं श्रौर न कोई दूसरी चीज ही खरीद सकते है। इसकी वजह से वह खेती मे तरक्की नही कर सकता है ग्रौर इसका ग्राखिरी नतीजा यह होता है कि हमारे जो उद्योग है वे एक सकट में फस जाते हैं क्योंकि वे जो माल बनाते है वह बिक नही पाता है। ग्राप उद्योग-धन्धो को बढाते ही चले जा रहे है श्रीर श्राम जनता की खरीदने की शक्ति को नही बढायेगे तो मुल्क मे हर तरह का सकट ग्रायेगा। **भ्र**गर म्राप उद्योग-धन्धो की म्रो**र** ज्यादा तवज्जो देगे तो इनका सरपलस प्रोडक्शन हो जायेगा जिससे वह बिक नही सकेगा।

श्राप ग्रीन रिवोल्यूशन चाहते हैं लेकिन मैं यह श्रर्ज करना चाहता हू कि सरकार के जो तौर तरीके हैं वे ऐसे नहीं हैं जिसकी वजह से इस मुल्क में ग्रीन रिवोल्यूशन हो सके। श्राज सब से बड़ा सवाल छोटे किसानो का है। क्या श्राप श्राज उनकी हालत को जानते हैं। मुझे इनके बारे में काफी बड़ी दिलचस्पी है। मैं जब ब्लाक्स में जाता हू तो देखता हू कि खेती के जितने भी

साधन होते हैं वे जो बड़े बड़े किसान या फार्मर होते है वे ले मै यह जानना चाहता हू कि जितनी भी कोग्रापरेटिव सोसाइटिया है वे किसानो को कितना कर्जा देती है। ग्राज यह कहा जाता है कि छोटे किसानो को कोग्रापरेटिव सोसाइटियो दवारा कर्जा मिलना चाहिये। जो भूमिहीन किसान है, जो शेयर ऋापिग करते हैं, किसी तरह मे खेती करते है, उनको कोग्रापरेटिव सोसाइटीज किसान ही नही मानती है। जो छोटे किसान है उन्हें किसी तरह का ऋण नही मिलना है, उनको किसी तरह का कर्जा नही मिलता है। इसी तरह के हमारे मुल्क मे ज्यादातर किसान है जिन्हे किसी तरह की सहलियत नही मिलती है। स्राज वे हर तरह से परेशान है ग्रौर फिर भी ग्राप उन के ऊपर टैक्स लगाते हैं जो कि एक भयकर बात है। भ्रगर ग्राप खेती के ऊपर टैक्स लगाते है तो ग्राप कैसे उम्मीद कर सकते है कि वे खेती मे उन्नति कर सकेगे । जो खेती करने के मुख्य साधन है, जिनके जरिये छोटा किसान ज्यादा उपज कर सकता है उनको ग्राप सस्ता करे। ग्राज किसानो को खाद महर्गे दामो पर मिलती है तो वे किस तरह से ज्यादा खेती कर सकेंगे। स्राज हमारे मुल्क मे जो खाद को कीमत है वह दूसरे मुल्क के मुकाबले मे बहुत ज्यादा है। हम तो इस बात की हमेशा शिकायत करते स्राये है कि इस को सस्ता किया जाय। इसको इतना सस्ता किया जाय कि जो एकड वाला, 2 एकड वाला ग्रौर 3 एकड वाला किसान है वह भी खुले तौर पर इसको भ्रासानी से खरीदकर इस्तेमाल कर श्राप इस तरह की बात नही करते है बल्कि उल्टे उन पर लगाते हैं।

जो छोटे छोटे किसान है, जो 5 हार्स पावर के पिम्पग सेट इस्तेमाल करते है. उनके ऊपर भी ग्राप टैक्स लगा रहे है। एक एग्रीकल्चर एक्सपर्ट जो इग्लैड के थे, उन्होने मुझ से कहा था कि ग्राप के पावो के नीचे तो महासागर है, खोदिये, छेद कीजिये, तो ग्रापको पानी मिल जायेगा। लेकिन जब पम्पिग सेट किसानो ने लगाने शुरू किये तो उनके ऊपर सरकार ने टैक्स लगाना शुरू कर दिया। कहा सरकार को किसानो को खेती की उपज बढ़ाने के लिए हर तरह की मदद देनी चाहिये थी मगर हमारे यहा तो उल्टी गगा बहती है। इसका नतीजा यह हुम्रा कि हालत बद से बदतर होती जा रही है। मेरा कहना है कि इस थ्योरी को नही मानना चाहिये ग्रौर छोटे किसानो के ऊपर टैक्स नही लगाया जाना चाहिये जो वैल्थ टैक्स के नाम पर लगाया जा रहा है। भ्राप प्रदेशों की सरकारों को यह अधिकार क्यो नही देते कि वे इस तरह का टैक्स लगाये। ग्राप ए०जी० की राय लेकर क्यो बीच मे कुद पडे। यह तो स्टेट सब्जेक्ट था ग्रौर ग्रापको इसमे दखल नही देना चाहिये था। म्राज तो स्टेट म्राप से कर्जा लेकर जिन्दा है, लेकिन भ्राज म्राप उन्ही का रुपया खीचकर किसी को भी दे देना

SHRI AKBAR ALI KHAN (Andhra Pradesh): That is to help the States.

है ।

श्री जेड० ए० अहमद वह हेल्प नही है। जो पैसा जब मे डाल देता है वह फिर ग्रासानी से नही देता है। जब मैं पैसा जेब मे डाल दुगा तो दूसरे से कहगा कि भीख मांगो, मेरे सामने आश्रो श्रौर मागो। मै जितना देना चाहगा उतना ही उन्हे द्गा, ज्यादा नही द्वगा। क्या यह मदद 15---6 RSS/ND/69

करने का तरीका है। मदद करने का तरीका यह है कि स्राप मीधे तौर पर ग्रौर खुले तौर पर उनकी मदद करते ग्रौर जो उनके लिए साधन है उनमे **ग्रासानी पहचाते। इसलिए मैं यह ग्रर्ज** करना चाहता हू कि ज<mark>हा तक वेल्थ</mark> टैक्स का सवाल है उसमे गवर्नमेट को नही स्राना चाहिये था स्रौर न ही उसको इसमे ए० जी० को लाना चाहिये था। इसमे सवाल ए० जी० का नही है, सवाल कानुन का नही है। इस मे तो सवाल जिन्दगी का है। इसमे सवाल वालो का है, प्रदेश वालो का है जिन्हें **ब्राप भूखा मारना चाहते है। हमारी** दिल्ली सरकार का भ्राफिसर कहता है कि दिल्ली ग्राग्रो, फकीर बनकर ग्राग्रो ब्रौर हमे सलाम करो <mark>ब्रौ</mark>र तब हम तुम्हे कुछ भीख दे देगे। इसलिए मैं यह कहना चाहता हू कि जहा तक इस वेल्थ टैक्स का सवाल है इसको खत्म किया जाना चाहिये। ग्रापकी जो नीति छोटे किसानो के म्तल्लिक है वह बदलनी चाहिये। ग्राज काग्रेस सरकार की जो नीति है वह किसान-विरोधी है। ग्राज काग्रेस सरकार की जो नीति है बड़े बड़े उद्योग-धन्धो को मदद करने की है। हमारे जयपूरिया साहब हस रहे है वहा पर बैठकर । मै समझता ह कि ग्रापको बहुत फायदा होता जयपरिया जी की तरह जितने भी बड़े बडे लोग है उन्हे इस काग्रेस की सरकार के जरिये बहुत फायदा पहुच रहा है भ्रौर वे उससे बहुत सतुष्ट रहते है। मै सोचता हू कि जो गरीब किसान 5 एकड वाले है, ग्रगर सरकार उनकी सहायता करती है तो इसका नतीजा यह होगा कि हमारी खेती की पैदावार 25 परसेट बढ जायेगी। जयपूरिया साहब फले-फूले, मुझे इसमे कोई एतराज नही है। लेकिन उनके फलने फूलने के साथ गरीबो की भी भलाई होनी चाहिये।

श्री निरंजन वर्मा : ग्रब कितना फूलेगे।

श्री जेड० ए० ग्रहमद : मैं इसके साथ ही साथ यह सुझाव देना चाहता हं कि बजट के ग्रन्दर एक नया नजरिया. एक नया द्ष्टिकोण होना चाहिये, जो हमे नही मिल रहा है। विकास की 3 पंचवर्षीय योजनाएं खत्म हो गई है। चौथी योजना की रूपरेखा बन रही है ग्रौर वह चलनी शुरू होगी ग्रौर उसमे श्ररबों रुपया खर्च होगा। भ्राज कसौटी यह देखनी है कि जितना रुपया योजनास्रो पर खर्च होता है उससे हम क्या प्राप्त करते है, क्या हासिल करते है। मै समझता हूं कि जितना रुपया योजनात्रों के नाम पर बजट मे मागा **जाता** है उसकी ग्राधी रकम खर्च होती है ग्रौर वह भी जाया हो जाती है।

श्राप जिलों में चले जाइये श्रौर देखिये वहां पर क्या होता है। जहा पहले एक ग्रफसर था वहां पर 10 ग्रफसर हो गये हैं। जहां पहले एक डिपार्टमेट था वहा पर 10 डिपार्टमेंट हो गये है। जहा एक सेक्रेटरी बैठा था, वहा पर ज्वाइन्ट सेकेटरी, डिप्टी सेकेटरी भ्रौर श्रसिस्टेट सेकेंटरी हो गये है ग्रौर इस तरह से सेकेंटरीज की कतार बन गई है। जहां नौकरशाही बढ़ गई है वहां कायदे कानुन भी बढ़ गये हैं। मैंने यु० पी० मे जो ब्लाक्स है वहां देखा है, जो रूरल ब्लाक्स है वे मध्य प्रदेश में तो खत्म कर दिये गये हैं, मगर दूसरी जगहो पर ब्लाक्स ग्रभी कायम ही है। उनमें काफी रपया खर्च होता यु० पी० ग्रसेम्बली ने एक समिति बनाई थी जिसका मैं चेयरमैन था। हम लोग गये श्रौर ब्लाक्स को एग्जामिन किया।

THE DEPUTY CHAIRMAN: I think you can continue after lunch,

SHRI Z. A. AHMAD: Only two minutes I shall take. I have to go to another meeting. That is why I requested you to allow me to speak now.

THE DEPUTY CHAIRMAN: All right.

श्री जेड० ए० श्रहमद: मैं मिसाल के तौर पर ग्रापसे कहता हूं कि विकास के नाम पर क्या क्या तमाशा हम्रा। वह रूरल डेवलपमेंट ब्लाक्स की जो कमेटी थी उसमें हम कई जगह पर गये। उसमें हमने एक बी० डी० ग्रो० से पूछा कि ग्राप के यहां पैदावार बढ रही है तो वे कहने लगे कि पैदावार बहत तेजी से बढ़ रही है। हमने उनसे कहा कि म्रांकड़े दिखाइये तो वे कहने लगे कि देखिये साहब तीन साल पहले हमारे क्षेत्र में इतनी पैदावार थी, फिर इतने मन हुई ग्रौर यकायक कर्ब जो होता है वह बढ़ता चला जा रहा है। हमने कहा कि बी० डी० स्रो० साहब, ग्राप बताइये कि भ्राप ग्रन्दाजा कैसे करते है। कहने लगे कि कोई बात नही है, यह कोई मुश्किल बात नही है। हमने कहा कि कैसे! तो कहने लगे कि सरकार ने एक स्केल हमें दे रखा है श्रीर वह स्केल यह है कि ग्रगर एक कच्चा कुम्रा खोदा जाता है तो समझिये कि पैदावार सौ मन बढ गई, ग्रगर पक्का कुग्रां खोदा जाता है तो समझिये दो सौ मन बढ़ गई ग्रौर ग्रगर ट्यूबवैल लगाया जाता है किसी जगह पर तो समझिये कि तीन हजार मन बढ़ गई, श्रगर खाद इतनो लग गई तो समझिये कि इतनी पैदावार बढ़ गई ग्रौर ग्रगर कही पर बिजली थी ग्रौर ग्रगले साल वह डेवढी हो गई तो समझिये कि डेंढ़ गुनी या दो गुनी पैदावार बढ़ गई। इस तरह वे कहने लगें कि यह बडा म्रासान काम है। हम को सरकार ने एक स्केल दे

रखा है, हम को किमश्नर साहब ने, डाइरेक्टर साहब ने एक स्केल दे रखा है श्रौर उसी हिसाब से दफतर मे बैठ कर हम भ्राकडे दे देते है। जितने कैच्चे कुए खोदे जाते है, जितनी सडके बनती है, जितने ट्युबर्वेल बनते है, जितनी खाद लगती है उसी हिसाब से काल-कुलेट कर के हम स्राकड़ भेज देते है कि इतनी पैदावार हमारी बढ गई। कमाल की बात है। बिल्कूल ग्रनरिय-लिस्टीक प्लान है। कही जा कर वे म्राकडे नही देते है कि कितना पैदा हो रहा है। स्राज जो खाद दी जाती है वह कभी कभी खेती को उलट देती है, उसको जला देती है क्योंकि ग्राप खाद दे रहे है तो पानी नही दे रहे है ग्रौर पानी दे रहे है तो खाद नही दे रहे है। यह कौन सा तरीका है कि सरकार नौकरशाही के हाथ मे प्लानिग को दे श्रौर जनता का सहयोग न ले। जो जनता के नुमाइन्दे है उनसे श्राज बात नही की जाती है। हम जाते है तो हमसे कहा जाता है कि स्राप गडबड करने स्राते है, इस तरह से प्लानिग नही होगी।

*** इस लिये मै यह म्रर्ज करना चाहता ह कि हमे ग्रयने नजरिये को बदलना है, द्षिटकोण को बदलना है। हमारा बजट हिन्दुस्तान मे 85 फीसदी जो 80, देहातो मे रहने वाले छोटें किसान मध्यम दर्जे के किसान है, मजदूर है, साधारण कारोबार करने वाले लोग है. उनके हित मे होना चाहिये। हमे उनको सामने रखना चाहिये, न कि जयपूरिया साहब को सामने रखना चाहिये या बडे बडे पजीपतियो को सामने रखना चाहिये। उनको भी कुछ दिया जाय, लेकिन वे इस देश के मालिक नही है, इस देश की रीढ की हड्डी नहीं है। हमारे देश का भविष्य उन करोडो इसानो की जिन्दगी के साथ जुड़ा हुग्रा है जो कि देहातो में रहते हैं। इस लिये बुनियादी तोर पर हमे अपने नजरिये को बदलना चाहिये और नये प्रकार का बजट बनाना चाहिये। यही मेरी स्रालोचना है।

THE DEPUTY CHAIRMAN: The House stands adjourned till 2 PM

The House then adjourn ed for lunch at four minutes past one of the clock

The House reassembled after lunch at two of the clock—The Deputy Chairman in the Chair

THE LEADER OF THE HOUSE (SHRI JAISUKHLAL HATHI): Madam, I have discussed with the various Leaders of the Opposition Groups I would suggest that instead of four days, we may finish this Bill in three days, namely on the 6th 7th and 8th May 1969 They are all agreeable

THE DEPUTY CHAIRMAN. Is it the pleasure of the House that we should finish this Bill in three days?

HON MEMBERS. Yes.

श्री निरंजन वर्मा माननीया, सदन के सामन यह विनियोग विधयक कमाक 3 ग्राया है श्रोर इसमे यह व्यवस्था दी गई है कि भारतवर्ष की सचित पूजी मे से एक अरब ग्रौर 60 करोड रपए से ग्रधक धन निकाला जाय ग्रौर उनको भारतवर्ष की उन सेवाग्रो पर खर्च किया जाय जो ग्रनुसूची मे ग्रकित है। उदाहरण के लिए, जैसा कि हमारे पूर्ववर्ती मित्रो ने कहा है, सम्भवत इस विनियोग विधयक मे जिन जिन कार्यों के लिए ग्रौर जिन मन्नालयो के लिए जितने धन की ग्रावण्यकता है उनकी यहा पर एक सूची दी गई है।

इस वर्ष 1968 की म्रपेक्षा जो विशेषता रही है वह यह है कि जब

[श्री निरजन वर्मा]:-से बजट ग्राया है तब से भारतवर्ष मे सारे किसानो के लिए ग्रौर उन दूसरे मित्रो के लिए जो किसानी करते रहे हैं उनके सामने एक प्रश्न रहा है श्रीर वह प्रश्न यह रहा है कि उनकी सरकार श्रौर उसके कुछ बोलने वाले जब तक यह बात कहते फिर रहे है कि देश मे एक ग्रीन रिवोल्युशन ग्राना चाहिए या ग्रीन रिवोल्युशन ग्रा रहा है। इससे पूर्व भी काग्रेस पक्ष की श्रोर से समय समय पर इसी प्रकार के नारे दिए गए। कभी यह कहा गया कि 'श्राराम हराम है', कभी यह कहा गया कि 'जय किसान, जय जवान' • श्रौर श्रब तीसरा नारा 'ग्रीन रिवोल्यशन' का श्राया है। हम समझते है कि इस नारे मे कोई दम नही है। इस नारे मे इसलिए कोई दम नही है क्योंकि यह नारा देखने मे बहुत ग्राकर्षक, बहुत सुन्दर है लेकिन इसके पीछे तथ्य बिलकूल नही है।

किसानो के ऊपर टैक्स लगाने की मित्रमङ्क के द्वारा और काग्रेस के उन मित्रो के द्वारा जो बात कही गई है वे मित्र कभी खेती करते नहीं है श्रौर न खेती के बारे मे जानकारी ही रखते है। मत्नी के स्तर का काग्रेस हाई कमान्ड का कोई व्यक्ति ग्रपने बगले की क्या-रियो मे थोडी बहुत मिर्च बो दे तो उससे यह नहीं माना जायगा कि वह खेती करने मे बहुत कूशल व्यक्ति है ग्रौर ग्रभी यही बात है। ग्रादरणीया, भारतवर्ष मे खेती का जो सबसे बडा प्रश्न चल रहा है वह दो बातो के ऊपर ग्राधारित है श्रौर यह कृषि की समस्या न होकर खाद्य की समस्या भी है। प्रति वर्ष हम खाद्य के रूप मे बाहर से करोड़ो रुपयो का ग्रनाज मगाते है ग्रौर ग्रनाज का उत्पादन करने के लिए हम प्रति वर्ष करोड़ो रुपयो का खाद मगाते है, फर्टिलाइजर मगाते है। काग्रेस सरकार की तरफ से गत 20 वर्षों मे हमारे

सामने बार-बार कहा गया है, यह बात दोहराई गई है कि श्रब भारतवर्ष मे हम बहुत जल्दी खाद्य के मामले मे म्रात्म-निर्भर हो जाएगे, हमको खाद्य की चिन्ता नही करनी चाहिए, लेकिन "जस-जस सूरसा बदन बढावा, तास दुगुन कपि रूप दिखावा''। रामायण मे यह चौपाई है। काग्रेसी मित्रो ने जितने जोर-शोर से यह कहा कि हम खाद्य की समस्या सुलझा रहे है उतना ही खाद्य की ममस्या उलझती गई।

श्री शीलभद्र याजी सुरसा की तरह पापूलेशन बढ रही है।

श्री नि:ंजन वर्मा पापुलेशन की जो बात कही जाती है उसके मामले मे हम यह निवेदन करते हैं कि एक बार परिवार नियोजन के बारे मे श्रौर पापुलेशन के बारे मे जब सारे ससार मे चर्चा चल रही थी तो हमारे योग्य मित्र श्री शील-भद्र याजी को याद रखना चाहिए कि उस समय रूस के पत्न प्रावदा ने ग्रालोचना क्या लिखा था। करते हुए लिखा था कि हमारे सामने यह समस्या नही है कि ससार मे कितने आदमी चले जा रहे न इस समस्या की तरफ हमने ध्यान दिया, हमारे सामने समस्या यह है कि जितनो भ्राबादी है उस भ्राबादी के अन्रूप हम ससार मे बाहर जाकर उनके उपयोग सोचे, उनका विकास किस तरह से हो सकता है उसके लिए नए नए तरीके खोजे श्रौर नए नए तरीको से जो हमारी समस्याए है उनको हल करे। जो लोग नए तरीके नही खोज सकते, जो लोग नए उद्योग-धन्धे नही लगा सकते, वे केवल ग्रपनी जनसख्या के ऊपर बैठे रहते है ग्रौर उसी की बात को बार-बार दोहराते रहते है। रूस देश के प्रावदा समाचार-पत्र की यह स्रालोचना हमारे मित्रो को ध्याम मे रखनी चाहिए।

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इस विनियोग विधेयक में 2 ग्ररब 70 करोड 61 लाख 79 हजार हमने परचेज श्राफ फुड ग्रेन्स एड फर्टिलाइजर्स के लिए रखा है। यह बहुत दुख की बात है। जो हमारे ऊपर शासन कर रहे है उनके लिए लज्जा की बात है कि इतना रुपया बाहर भेजने के बाद भी प्रतिवर्ष हम फुड ग्रेन्स मगाते रहते है श्रीर खाद को भी हम श्रायात करते रहते है। इस वर्ष जब यह सम्भावना थी कि हमारे देश मे खाद की बहत मी उत्पादन समितिया बन गई है ग्रौर उनके द्वारा स्थान-स्थान पर सिन्द्री म्रादि स्थानों पर खाद का उत्पादन हो रहा है तो हमें कल्पना यह करनी चाहिए थी कि हमारे देश मे खाद इतनी सूलभ, इतनी सस्ती ग्रौर हर किसान के घर मे जाने वाली हो जायगी कि इससे हम खाद्य की समस्या मुलझा सकेगे लेकिन खाद्य की समस्या भूलझने की बात तो ग्रलग रही, खाद के मामले में हम टैक्स लगाते चले जा रहे है।

अभी हमारे कृषि मवालय की तरफ से सारे भारतवर्ष के राज्यों के किसानो को ग्रीन रिवोल्यशन के अतर्गत एक लुभावना, दूर से अच्छा िखने वाला पैम्फलेट फेका गया और उसने यह बताया गया--शंकर मिश्रित जो बीज है गेह का सोनारा या मेक्सिको उसको कोई किसान बो दे तो वह किसान सौ गुने तक प्राप्त कर सकता है। हमारे यहां मध्य प्रदेश मे इसके विषय मे अनुसंधान हुआ और हम यह निवेदन करते हैं कि यह जो बात है यह बिल्कुल असफल हुई। मध्य-प्रदेश के बहुत से किसान एक-एक, दो-दो बीघे के किसान नही है। एक-एक, दो-दो बिघे के जो किसान है अगर उन्हे सोनारा या मेक्सिको तरह के बीज दे दिए जाय तो सम्भव है कि वे एक किलो से लेकर 50 किलो तक, 100

किलो तक पैदा कर सकते है लेकिन जिनके पास 50-50, 100-100, 200 200 बीघे जमीने है या बड़े-बड़े फार्म है, वहा पर यह नितान्त ग्रसम्भव है, कभी सम्भव होने वाली बात नही है कि 50 गुना या 60 गुना पैदावार हो सके। उसके कारण स्पष्ट है।एक तो यह कि सरकार ने इस बीज को देने के पूर्व इस बात का प्रन्संधान नही किया ग्रौर न इस बात का यत्न किया कि किसानों के पास इस बीज को देने के बाद पानी की समस्या का हल कर लिया गया है या नहीं। दुसरी बान यह है कि किसानो को बीज देने के बाद जो उर्वरक, खाद देना चाहिये वह खाद उन को सस्ती मिलनी चाहिये थी, किन्तू वह स्रौर महंगी हो गयी है जिस के कारण किसान जितना लाभ बतलाना चाहिये था वह उतना लाभ बतला नही सकेंगे स्रौर सन् 1969-70 का वर्ष कृषि के लिये उसी प्रकार से खराब रहेगा, बल्कि ग्रौर भी ज्यादा खराब रहेगा स्रौर देश खाने के मामले मे ग्रात्मनिर्भर नही हो सकेगा ग्रौर संभवतः हमे बाहर रो ग्रन्न की भिक्षा फिर लेनी पडेगी। ग्रन्न की के लिये बाहर के देश हिन्दुस्तान के लिये कोई ग्रच्छी ग्रोपीनियन नहीं रखते है। बाहर के बहत से देशों में हिन्द्स्तान के लिये समाचार-पत्नो मे जो टिप्पणिया त्राती है उन को पढ़ने से विदित होता है कि भारतवर्ष के लोगो को वह ग्रालसी समझते है या उद्योग से रहित समझते है जिस के कारण कि वह इतने दिनों के बाद भी ग्रपनी समस्याग्रों को हल नही कर पाये है।

इसी प्रकार प्रादरणीया, इस में कुछ ग्रौर बातों की ग्रोर उल्लेख करने की ग्रावश्यकता है। हमारे देश में इस समय दों, तीन बानों की ग्रोर ध्यान [श्री निरंजन वर्मा]:

देना ऋत्यन्त स्नावश्यक है। इस देश में रहने वाले जितने नागरिक है, जितना इस देश मे रहने वाली जनता का है, उसको. श्राबादी का बडा हिस्सा निश्चित रूप से सब को, मकान, जिसे ग्रावास कहते है, भोजन ग्रौर वस्त्रो की य्रावश्यकता है। लेकिन <mark>प्रग</mark>र किसी बागीचे को बहुत सुन्दर सुन्दर पृष्पो से सजाया जाय श्रौर उस मे श्रच्छे रंग-बिरगे फुल रख दिये जायं तो उसके बाद भी एक समस्या यह रहती है कि उस पूरे बागीचे की रक्षा किस प्रकार से को जाय। हम यह तो नही कह सकते कि काग्रेस के महाप्रभुत्रों ने इस समस्या की स्रोर ध्यान नही दिया, लेकिन हम यह ग्रवश्य कहते है कि जितना ध्यान दिया जाना चाहिये था उतना ध्यान नही दिया गया। स्राज से चार, पांच दिन पूर्व हमारी ग्रादरणीया प्रधान मत्नी ने हमारे एक मित्र के प्रक्न के ऊपर, जब वह प्रश्न इस प्रकार से पूछा गया कि चीन से हमारी दुश्मनी है श्रीर चीन ग्रगर कभी हवाई हमले के साथ श्रण हमला करने को तैयार हो तो हमारी जनता को बचाने के लिये क्या सरकार के पास कोई साधन है, प्रधान मंत्री ने इसको टाल दिया श्रौर उन्होने उसका यह उत्तर दिया कि इस से ससार मे बडे युद्ध की स्राशा की जा सकती है। संसार में बड़ा युद्ध हो या न हो, थोड़ी देर से भी अगर हो, यह मान लीजिये, लेकिन संसार के बडे बड़े राष्ट्र जब तक हमारी सहायता को ग्रायेगे तब तक तो भारतवर्ष विनाश के कगार पर पहुंच चुका होगा ग्रौर उस समय ग्रगर बाहर के देश ग्राये ग्रणु युद्ध प्रारम्भ करने के लिये तो उस समय तक हमारी समस्या कहा चली जायगी इस बारे मे देश के कर्णधारों ने कोई विनियोग विचार नही किया। इस

विधेयक में डिफेंस के लिये भी रुपये की माग की गयी है और इस के अति-रिक्त उन्होने 90 वें ग्राइटम में एटामिक इनर्जी के लिये भी रुपये की मांग की है और इस के बाद उन्होंने 1 3 3वें मद में कैपिटल ग्राउट ले के बारे मे एटामिक इनर्जी के बारे मे माग की है। हम समझते है कि सारा देश आज इस मामले मे एक मत है कि हमें किसी दूसरे की रक्षा पर विश्वास न करते हए, किसी के विश्वास पर, किसी के यत्नों पर पूरी तरह से विश्वास न करते हुए केवल अपने ऊपर, अपने ग्रात्म-विश्वास पर खड़े रहना चाहिये ग्रौर उस के लिये सारा भारतवर्ष स्राज यह चाहता है कि भगवान न करे, लेकिन यदि कभी ऐसी स्थिति ग्राये, जैसे ग्राज दूसरे देश बराबर घडदौड करते चले जा रहे है ग्रस्त्र शस्त्रो की प्रतियोगिता मे ग्रौर जो सब से बड़ा हमारा मित्र रूस था वह भी पाकिस्तान को बराबर ग्रस्त्र शस्त्र दे रहा है, तो उसके लिये हमे ग्रणु बम बनाना चाहिये। इस के सिवाय हमारे पास श्रौर कोई चारा नही रहता।

इसके ग्रतिरिक्त इसमे ग्रीर जो है उन के बारे मे भी शासन का ध्यान इस स्रोर स्राक्षित करना चाहता ह। एक तो हमारी सफलता हमारे इस चरित्र के ऊपर निर्भर करती है कि हम संसार के साथ किस प्रकार का व्यवहार रखते है। कोई माननीय सदस्य पार्लियामेट में घुसते समय केवल यह वाक्य पढ़ लेने के बाद, जो कि पालियामेट के एक ग्रार्च पर लिखा हुग्रा है--वसधैव कूटुम्बकम्, यह नारा लगाये कि हम सारे संसार को एक क्टुम्ब के समान मानते है तो वह एक मृग-तृष्णा मे रहेगा। वह भारी गलती करेगा। संसार में जो बड़े बड़े राष्ट्र है वह ग्रपनी लाभ ग्रौर हानि के ग्राधार पर दूसरे राष्ट्रो से मित्रता करते है। ग्रगर भारतवर्ष

से उन्हें कोई लाभ की ग्रपेक्षा होगी तो इस से मिलता करेंगे ग्रौर ग्रगर इस से उन को हानि की आशंका होगी अथवा हमारा राष्ट्र निर्बल रहा तो साथ वह मित्रता नहीं करेंगे स्रौर हमारी मिन्नता से कतरा कर वह दूसरे देशों के गले में ग्रपनी बाहें डालने का यत्न करेगे। इस के लिये दूसरे राष्ट्रों को ग्रपना मित्र बनाने का काम, म्रादरणीया. राजदूतो पर निर्भर करता है। बहुत से राजदूतों के बारे मे पना है। हमारा विदेश विभाग सोता रहता है श्रौर इस विदेश विभाग में हमारे राज-दूतों के लिये कुछ नियम है। नियम अंग्रेजों की देन है। हमने स्वयं ही ग्रपने नियमो का कोई विकास नही किया। भारतवर्ष के बाहर जब हमारे है राजदूत जाते तो उनको चार. पांच बातें स्मरण रखना चाहिये। एक तो यह कि जिस देश की ग्रोर से वह राजदूत हो कर जा रहे है उस देश की सस्कृति क्या है श्रौर उस संस्कृति के विरोध में उन्हें कभी कुछ कहने का मौका नही दिया जाना चाहिये। दूसरी बात यह है कि जिस देश के वह राजदूत हो कर जा रहे है उस देश की वेश-भषा क्या है, उस की ग्रामदनी क्या है, उस देश में उन का जो विकास का एक मार्ग है वह कितना भ्रवरुद्ध है, इस के बारे मे भी उन को सोचना चाहिये ग्रौर तीसरी बात यह है कि जिस देश मे जो राजदूत जायं वे वहां की भाषा पर श्रपना ग्रधिकार रखे। यह नही होना चाहिये कि यहां से जो राजदूत जाते हैं वे केवल म्रंग्रेजी भाषा बोलने मे ही माहिर हो। स्पेन में गये तो स्पेन की भाषा नही बोल सकते श्रौर उन्हे इस वात का सबक लेना चाहिये कि ग्रभी पिछले दिनो स्पेन के राजदूत भारत में आये और उस ने यहा आ कर अपना परिचय पत्र दिया-हिन्दी भाषा मे दिया। क्या इस

से हम यह शिक्षा नहीं ले सकते कि अमरीका मे, ब्रास्ट्रेलिया मे, कनाडा मे श्रीर इंग्लैंड मे, जहां पर अग्रेजी चलती है वहां तो भ्रंग्रेजी पढें लिखे लोग जायं, लेकिन जर्मनी मे, फास मे या रूस में या ग्रौर दूसरे देशों में जो हमारे राजदूत जाय तो उन को वहा की भाषा में निष्णात होना चाहिये ग्रौर हमारी भाषा मे उन को निष्णात होना चाहिये। इस के साथ साथ वे जब कभी हमारी सरकार से पत्न-व्यवहार ग्रादि करे या वार्तालाप ग्रादि करे तो वह उन को ग्रपने देश की भाषा में करना चाहिये, किसी देश की भाषा में उन को बात नहीं करनी चाहिये।

म्रादरणीया, म्रभी कुछ समय पहले सांची मे एक बहुत बड़ा सम्मेलन हुग्रा था ग्रौर वहां पर संसार के लगभग 8, 10 राष्ट्रपति श्रौर राजदूत श्रौर बहुत से प्रतिनिधि स्राये थे। वहा एक विशेषता-जिस देश का जो श्राता था चाहे वह बर्मा का हो या कबोडिया का, वह चाहे वियतनाम का हो ग्रथवा चीन का, या वह पश्चिम के देशो का हो, वे सब ग्रपने देश की वेश-भषा में थे ग्रौर सब ग्रपने देश की वाणी में बात करते थे। किसी दूसरे से बात करने की स्रावश्यकता हुई तो एक इटरप्रेटर रहता था। लेकिन हमारे यहा हम ने सब कुछ छोड दिया है ग्रौर इस की वजह से ही हमारी सस्कृति का ह्वास हो रहा है, बराबर इसी प्रकार होता चला जा रहा है। हमारे यहा के राजदूतो को ग्रधिक ऐश्वर्य के साधन भी नही दिये जाने चाहिये।

DEPUTY CHAIRMAN: THE Your party has forty minutes in all. You have taken twenty minutes so There are two other speakers from your own party. You may take

[The Deputy Chairman] all the time and it depends on you how the total time is to be shared by your party members.

श्री निरंजन वर्मा श्रादरणीया, इसी तरह से एक बात की स्रोर मैं स्रौर सरकार का ध्यान स्राकषित करूंगा। हमारे देश मे इतिहास समाप्त हो गया है। हमारे पास इतिहास नही रहा। जो कुछ भी हमारे पास इतिहास है वह बाहर के देशों ने जो कुछ लिखा है उस के स्राधार पर ही स्रपने देश के इतिहास का हम ने निर्माण किया है। अपने देश के वास्तविक इतिहास का पता ग्रगर हमे चल सकता है तो वह ग्राक्येंलाजी की सहायता से ही चल सकता है ग्रौर इस की स्रोर हमें ध्यान देने की स्रावश्य-कता है। परे भारतवर्ष मे सब प्राचीन ग्रगर कोई स्मारक है, श्रार्केलाजिकल स्थान है तो वह साची है लेकिन भारतवर्ष की सरकार ने साची का, जहा कि ग्राज से 25 मौ वर्ष पुरानी इतिहास की वस्तुए है और स्तूप है, पूर्ण रूप से निरादर किया है। न तो वहा पर विमान उतरने की व्यवस्था है, न वहा पर विमान के जाने की व्यवस्था है भ्रौर न वहा पर लोगो को पीने के पानी का भी साधन है। पर कोई बगीचा नहीं है, वहा पर पानी नहीं है, वहा पर कोई ग्रच्छा भोजनालय नहीं है ग्रौर इस तरह से सारे ससार के ग्रादमी उस स्थान को देखने लिये ग्राते ्है लेकिन **वहा** से निराश हमारी सरकार ने श्रागरा ग्रौर दिल्ली इन दोनो स्थानो को छोड कर के जो श्रार्केलाजी के लिये धन दिया जाना है उसको किसी दूसरी जगह बहुत क्म लगाया है। तो इस तरह की प्रवित्त को सरकार को रोकना वाहिये। केवरा स्रागरा स्रौर दिल्ली मे ही स्रार्के-लाजी के स्थान नहीं है, बैलोर में भी

है, मद्रास में भी है, गुजरात मे भी है, बगाल मे भी है, महाराष्ट्र मे भी है ग्रौर मध्यप्रदेश मे भी है ग्रौर बहुत से दूसरे स्थानो पर है।

श्री शीलभद्र याजी बिहार में सब सेज्यादा है। बिहार को भूल गये।

श्री निरंजन वर्मा जी हां, बिहार में है, मैं मानता हू। तो इस धन का उपयोग सब जगह होना चाहिये, मैं सरकार से यही निवेदन करना चाहता हु।

SHRI B. T. KEMPARAJ (Mysore): Madam Deputy Chairman, I support this Appropriation Bill placed by Government before this House for spending an amount of Rs. 1,60,72, \$8,90,000 The proposals for expenditure placed before this House show that large amounts have been propo sed to be spent on several develop mental works. There is no doubt, Madam, that the Government has been spending large amounts of money for various schemes in all fields and in all walks of life of the individual in the society but the primary consideration is that the benefit of all these schemes is not felt by the individual in the society When such large amounts are spent this is the point which has to be taken into consideration Though crores and crores of rupees have been spent under the Five Year Plans successively in indus trial, social and educational fields, the individual to whom the benefit ought to have reached and whose condition should have been improved has not felt it and that is the reason why there is hue and cry from all quarters that the Government is not giving any substantial benefit to the individual in the society. This is a very important thing which we have to bear in mind

In the industrial field though crores and crores of rupees have leen invested, when you compare with the private sector you find that in the private sector there are huge profits made while in the public sector there are huge losses. Why is it 1231

so? The answer is very simple. The individual takes per onal efforts to see that his production increases and that it brings him profit but in the public sector the capital investment is much higher than what it is in the private sector. In the public sector more than one-third of the investment is diverted towards putting up buildings and in tallation of machinery. If you take the case of Japan, I am told there such huge amounts are never spent on construction of big buildings or on installation of machinery. That is why, Madam, after the second world war Japan has been able to regain its position in the industrial field and also in the field of commerce in the world. When we are spending so much money for economic development, for industrial development, should we not think for a while why there is such huge loss? Several Committees have been constituted to go into this matter and they have found the reasons thereof but how far have we taken up their suggestions and tried to rectify the defects that have been pointed out? The expenditure that we incur is always much more and it goes on increasing with the result that all these are added to the cost of the product when it comes out of the factory and we find ourselves unable to compete in the international markets.

Now, take the case of education. We have accepted compulsory education in the Constitution but it is not completely implemented throughout the country. The educational system is still in a lingering state without taking any definite shape. Therefore it is essential to think of a revolutionary change in our educational system forthwith so that we can overcome this problem of unemployment. Because of the type of education that we have at present there is this difficulty. What is the type of education that we have now? After graduation every youth is tempted to go hunting for a job. The education that we impart to our youth is only a scholastic type of education which is only useful to get some clerical job in some office or other and when there is no chance of getting a job he becomes frustrated and disappointed and he is tempted to take to other activities, that is, subversive activities. Therefore the Government should think of revolutionary changes in our system of education so as to enable every voungster who gets education to get into some field of work in rural parts or elsewhere.

As far as agriculture is concerned, the great urge is there for the development of agriculture. But there have been proposals for the levy of a tax on fertilisers and pump sets. Really such a tax will hit the petty landholder very hard. If one knows about the kind of agricultural operations going on in the villages he will come to know how hard such a tax will hit the poor farmers and cultivators. Therefore I suggest that it is very essential to have a ceiling limit above which taxes mav be levied. There are agro-industrial fields where the Government is thinking of levying taxes. But let there be a clear mention by the Government that the tax will be levied over and above a particular ceiling limit. That is feasible and that is also acceptable but to levy tax on a farmer who has got five acres or two acres of garden land or paddy field will work very hard on him. Therefore, I suggest, before levying such taxes, agro-industrial taxes, Government should take reasonable care and caution, so that the small holder, the small agriculturist is not put to hardship.

As far as social welfare is concerned, the Government has been doing its best for the improvement of the Scheduled Castes and S^heduled Tribes. In Andhra Pradesh there is the Scheduled Tribes Financial Corporation. From the tribal areas, forest produce from minor forests will be collected by the tribal people and it will be purchased by this Financial But then the price Corporation. given to them is about forty per cent less than for what it is sold in the public market. This is one of the reasons why there is a lot of trouble

[Shri B. T. Kemparaj] in the Agency areas in Andhra Pradesh. It is necessary that the Government should think of these trabal people and see that they get a fair return on the produce sold to the Scheduled Tribes Financial Corporation in Andhra Pradesh.

Again, the land problem that is facing the country has to be solved by the Government. The land problem has become so acute in country that many of the landless labourers have been going out of their way to occupy Banjar land or land in forests or land that is available anywhere else in the country. What I want to impress is that the land problem must be attended to forthwith. As you are aware, in West Bengal, in Andhra Pradesh and in so many other States, the urge for land is there. Though the Zamindari system, the Jotdar system and other systems have been abolished, the distribution of land to the cultivators and agriculturists has not been made. The long, inordinate delay is the root cause for the coming in of so many anti-socialist parties. To curb it, it is high time to think of settling these landless, agricultural labourers Action should be taken immediately. If not, great difficulties will have to be encountered in the near future. It is necessary that the Government should take immediate action, with care and caution, against the anti-social elements, which have been taking to activities by inducing these landless labourers to go against the existing system of society and law and order in the country. To prevent it, it is necessary that the land problem must be taken into consideration very seriously. With these suggestions, I support this Bill.

SHRIMATI SHAKUNTALA PARANJPYE (Nominated): Madam, I have looked into some of the figures in the Appropriation Bill before us and I find that a considerable amount is allotted for public health. Although I must say that the Health Ministry is rather a neglected Ministry—it should actually get more by way of grants from the Government—look—

ing into the different expenditure incurred on public health and especially the expenditure incurred on my pet subject, birth control, it is a sorry state that I find myself in. find that they are spending more than is necessary. It may seem rather awkward and one might say I am mad, because I have spent half of my life in this work. Why do I say that you should spend less? It is not that you should spend less, but you should look as to how you are spending the money. I was told that the personnel in the Family Planning programme is about one lakh. I hope I am wrong. I ask the Minister to correct me if I am wrong and I shall gladly accept my mistake, but the fact is that when we think of controlling the population in the country, without more money being spent, we can obtain better results. I have been saying this for a long time, ever since I have been here, but the Government takes little notice of it. They create posts and more posts, particularly posts at the top, which do not give us any results. I have been crying myself hoarse and shouting myself blue saying that the people who shou'd be appointed for family planning work should be those who have themselves benefited by the programme. Of course, some of those people perhaps are asked to help as motivators or some such new-fangled name. I forget it. They are searching for it in the dictionary all the time. People who have found it to their benefit, who have used different methods of birth control, should be given jobs, temporary jobs if you like, to do this work. From my own personal experience I have said several times in this House, simple people from the masses, who cannot write properly, who can perhaps just read, who do not speak any language, any regional language correctly, but who speak the "Dehati" language and if they are people who have improved the conditions of the country and of their children by practising birth control or family planning, let me tell you, Madam, and let me tell the whole House, their word has a greater weight than all the words of all

I have taken these people along with me for six or seven years in Maharashtra particularly and even in Northern India. I have nothing to do. I take them with me. I give my usual urbane talk for about five or ten minutes and then I let these people loose, a man who has understerilisation, an agricultural labourer or a mill hand or one who is a Hamal or a cooly or anything else, or a woman from the same area who has undergone tubectomy or Once these people are sterilisation. let loose amongst the masses and they tell their own simple stories, it has a good effect. These stories have been published and distributed by me ad nauseam as case histories. If these people were appointed and given jobs, that would give us miraculous results. Instead of it, what we do is to appoint some other people. We appoint people and send them for training in different institutions. We require them to be matriculates or have some such educational qualification. We do not see whether they are the right people to do this work, whether they can talk the language of the masses. very sorry and I am ashamed to say about us urban people that there is such a wide gulf between us and the masses that, I think, we are nearer to Americans, we are nearer to the Russians, than to our own people, which is a crying shame. Considering that such is the case, let us find the people from amongst the masses who can do the job themselves. Why the Government is not appointing such people I do not understand. I have been crying myself hoarse. More jobs have been created, more secretaries, more extension educators and more field workers have been appointed. God. I cannot even think of the titles that are given to these people. But they can be found among the simple people, the beneficiaries of the family planning work. They have done so Maharashtra in Maharashtra. taken a good step. Maharashtra did a very wise thing in abolishing all these different posts in the Family Planning Department. They did a little too much of it, I must say.

They have appointed one co-ordinator per centre which again is not enough. There were about six before instead of which they have appointed They have said that the expenditure was too much. But they have appointed motivators to do the work for sterilisation, operation, etc.
A lot of malpractices have taken These motivators are given place. Rs. 10 for their out of pocket expenses. But if they had appointed, as I had suggested, people who had benefited by the scheme, given them temporary pay and, perhaps for every case they bring in for sterilisation, given them something else in addition and given a job security for about twelve months or two years, I think they would have done work more satisfactorily. They wou d have answerable, responsible for their work and all these evils that we read about in the papers of young boys of 18 and of old men of eightv being sterilised would never have come about.

Another point I have been raising is that of disincentives. I have been reading this report on the small family norm and I am glad to see that they have made some very wise recommendations. I do not agree with all the recommendations but I do think that quite a number of them need to be adopted and implemented. But, Madam, Government is only going to consider it. Consideration takes a long time. I do not know when this report will come before the House. It will take years perhaps. After those years, another few years will be taken to consider, to implement, and so on. By that time we will be 60 crores or 70 crores or 80 There are simple methods that can be introduced. Stop all increments, all promotions, all kinds of facilities to people who are recalcitrant towards accepting the scheme of family planning. I do not say that we should be harsh on them Give them ample notice that we do not want more than three children "If you want more in any family. children, you have to pay for them. We cannot give you any amenities;

[Shrimati Shakuntala Paranjpye] we cannot give you any facilities, we cannot give you any help, go ahead if you want them" I do not say that they should be forcibly stopped But if people will not see the good to the nation and the good to their own family by controlling the size of their family, I think those families should be made to pay for it Disincentives, I think, would go a long way I have tried it myself Madam, how many more minutes I have?

THE DEPUTY CHAIRMAN You can have five minutes.

SHRIMATI SHAKUNTALA PA RANJPYE I have done it in my own little way When my father was a Minister, he had built a house with servants quarters and all that Afterwards when he ceased to be a Minister or hold any official position, of course these servants quarters were unnecessary But my father is one of those who would not rent it out So all these rooms were empty ing how frantically people were try ing to find accommodation to live in, I could not bear it, and I used to offer it, free of rent of course, to who ever wanted to come and stay and keep the place clean and keep the size of the family within limits family came and stayed. There were no children Then one child arrived Then the second child arrived After that I told the people, "My good friends, I do not want a third child, or perhaps a third but not more than So the third child arrived and I said, "Now I will not have any more, otherwise you will have to leave the place" However as it hap pened, the woman went to her mo ther in law as she was very ill and she had to go to look after her fore going of course I had given her all the necessary appliances and so on and sent her to her mother in law But she stayed there for a year or more than a year When another brother in law of hers got married and there was another woman to look after the mother in law, she came back to our house I enquired as to

where she was She would not come So I went to her room before me nvself I went into the room turned her back, she would not face me I turned her myself I saw she was ready with a fourth child I said, 'What has happened? I had given you the appliances She said, "I I said "You ran out of those should have written to me, Bhagi She said, 'Madam how can Ir I said, "You should cannot write' have asked somebody else to write" She said, 'How can I ask somebody else about such a thing? I said, "You are perfectly right. It is my fault for not having seen through your pro-Answay this will be a full She said, "Certainly My hus stop' band is undergoing operation' had known about the work I did, and the operation took place. That is how in my little home I had used these practical methods to see that people—as you know, they could not read or write-could understand the benefits of the scheme After a while the family had left this room in my father's house because they got better quarters in the Police headquarters, police people because they were Several people were wanting that room and they came to me Before accepting new people on the premises one always feels reluctant and he sitant I said, "You are a taxi driver you have a car you want to use my garage you will be using the water. and leaving everything in a mess" They promised to do everything as I Still I was holding back The last 'astra', the last point that they made was, "Madam you will have to give us the room because my wife underwent sterilisation opera tion" That was the passport to find accommodation in these outhouses

In my little way I have shown many people how it can be done and if one keeps an eye on it whatever you do whether it is any help or anything if you introduce this spirit of disincentives. I think you will get excellent results. I have always stressed two points getting the help of people who have benefited by the programme, from amongst the masses.

and using the principle of disincentives to recalcitrant people. Thank you.

SHRI N. PATRA (Orissa): Madam, I support this Appropriation Bill this year, but while doing so I will refer to some of the unproductive features of this Bill. Against an appropriation of Rs. 16072,88,90,000 from the Consolidated Fund of India for the service of the debts a sum of Rs. 1,00,10,11,06,000 is needed. Not only that. As interest for the service of these huge debts another amount of Rs. 568,86,07,000 is needed. sides this, another unproductive feature of this Bill is that we have to pay towards the privy purses a sum 4,80,66,000. Altogether it comes to a huge amount of Rs. 10583, 77,79,000. What is left for the developmental expenditure of this vast sub-continent? Only Rs. 5489,11,11, What is the percentage? boils down to 32 per cent. But even this 32 per cent is not left entirely to development. Sixtyeight per cent has to go into unproductive expenditure, to pay for debt charges, debt servicing and for the Maharajas towards their privy purses. We are barely left with 32 per cent. Even out of this 32 per cent, half or more than half goes towards administrative expenditure. What is left then? Only 15 to 20 per cent is left. is for the socialistic pattern of society, to uplift the poorer classes of the population. It is very difficult to achieve this. Somebody was very liberal in giving us loans and we were jubilant to take the loans. But the consequence is that nothing is left for our developmental expenditure. This needs to be noted.

The only sector which is coming to the aid of the Central Finance Minister in a big way is the agricultural sector. We were giving so many subsidies in order to encourage more production. The kisans rose to the occasion and wanted to help the Government and also the country. By toiling most they have earned a few paise. But what is the Government now doing? Government withdrew all those subsidies which they were giving till

last year. They want to mop up some of their income which they have earned by keeping the revolution green in the fields. They want about Rs. 22 crores from this sector. This morning, while replying to a question, the hon. Finance Minister was telling the House that about Rs. 84 crores by way of income-tax are not paid by the industrialists. In spite of this huge evasion of Rs. 84 crores of tax money which is to be paid into the coffers of the State, these people were given the most favourable consideration; they have been given so many concessions to revive the industrial growth of the country. You know that the developmental growth of this country depends upon agriculture. You want to kill this hen which lays golden eggs. how can you have even an ordinary egg? They are killing the initiative of these people who are toiling most, and the Government has a hope also of doing away with PL-480. what other section could they get the green hope excepting this agriculturist class, the rural sector? With their help, they want to augment the resources of the country and to develop it most rapidly. But they have thought it fit to hit at agricultural production by taxing fertilisers. think they are most ill-advised in this respect.

At the recent annual session of the Congress, our revered President, Mr. Nijalingappa, wanted that the public sector undertakings should hereafter give us returns. But there was some criticism also when he said that. We are very enthusiastic about the public sector. I stand for the public sector in a big way. It is a mixed eco-I am not against the public nomy. sector. But sometimes we should be able to manage our own affairs in a better way. Instead of getting any return, we are losing about Rs. 35 crores annually. This big loss has to be made good. Therefore, in the management of these public sector undertakings, people not only with administrative calibre but also knowing better management and commercial practices have to be inducted.

[Shri N. Patra]

While supporting this Bill, I want to draw the attention of the hon. Minister to a few wants of my own State, Orissa. Orissa is full of re-There is the deepest seasources. port of the eastern region, which is called the Paradeep Port. That port was built by the initiative of a single man, Shri Bijoyanand Patnaik. is no longer there in power. But it is a great achievement not only to his credit, but also to the State. But what is the Centre doing after taking it over? The experts in the Ministry of Shipping have given the green signal that a second general cargo berth has to be built there. But to our surprise and dismay, we find that no provision has been made for it in the Fourth Five Year Plan.

[THE VICE-CHAIRMAN (SHRI D. THE-NGARI) in the Chair]

In this connection the proposal to link the port with the Rourkela project having a belt of about 400 sq. miles of mines and metals has been examined at every stage. The Bimlagarh railway project does not get any mention in the Fourth Plan Draft. About the development of that port the Government has to take steps and find money; otherwise the present Opposition Government would mislead the masses against the Congress Government at the Centre. You might have seen in the papers today the statement of a P.S.P. Member that since there is an Opposition party Government in Orissa, the Congress Government at the Centre would put them into difficulties and immediate development activities in the State would receive step-motherly treatment. I hope the hon'ble Minister would not allow this criticism to be made and he would see to it that due consideration is given to the developmental projects of Orissa. With these words I support the Appropriation Bill.

SHRI M. RUTHNASWAMY (Tamil Nadu): Mr. Vice-Chairman, the Appropriation Bill No. 3 gives us an opportunity to review the working of

all the Ministries during the past year. I shall not be able to touch all the Ministries that can come under review. I will just select the most important of them, the Ministry of Defence.

Sir, one of the most brilliant utterances that came from the lips of any Prime Minister in India was that made by the present Prime Minister some time ago when she said that we used to think the Himalayas would defend us but now we have to defend the Himalayas. In other words, we looked upon the Himalayas as an impenetrable barrier through which no invader could come and threaten us, but the Chinese invasion showed how it was possible to breach the Himalayas and invade the country. It was a wise and frequent utterance. But may I know whether the implications and corollaries of these utterances have been followed up by the Ministry of Defence?

They speak of self-sufficiency, making India depend upon itself for the purpose of Defence. They have an Army of 8,25,000 men, an Air Force of 45 squadrons which has about 500 units and a Navy which consists of one aircraft carrier, two cruisers, two destroyer squadrons and a few other types of ships. With this Force, would India be able to defend itself on two fronts? In fact, there are three or four fronts because the Pakistan front extends all over the border in the North-West and links up with the Chinese menace in Ladakh.

On the other side, that is, the North-East Frontier, we have China to deal with; we could take Pakistan by itself, but Pakistan and China combined would be a terrific combination. It is true that the Navy is doing much. It is adding one modern Frigate per year with anti-submarine equipment, and it has, as I said, one aircraft carrier and it hopes to have one submarine a year. But, with this equipment, would anyone dare to say that the naval defence of India is adequate?

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vesterday the newspapers published a summary of the conclusions of a study group of the Naval Department in which, after analysing the various Naval resources open to us, it has come to the conclusion that the Naval defence of India by India itself would be utterly impossible to meet the menace from the seas and they came to the daring conclusion, which we on this side hinted soon after the Chinese invasion, that India should take the initiative in organising a South-East defence alliance to meet the menace on the east. I am glad to find that an expert group like this study group of the Navy has come to the same conclusion that India as a South-East Asian power is almost a Pacific power and it must take the initiative or at least join in the organisation of South-East defence which would include both Japan and Australia.

Sir, if the utterance of the Prime Minister means anything that the Himalayas are no longer a defence of India, the Government of India, especially the Ministry of Defence, should follow that principle to its natural military and naval conclusion that we must be able to organise the defence of India on a co-operative basis.

It is good no doubt that we are adding these frigates and submarines but there is what Mr. Winston Churchill called during the war a "Mosquito Navy" which saved England from invasion by the Germans soon after the fall of Dunkirk. A number of small vessels, gun-boats, landing craft, mine layers, mine-sweepers are necessary to defend the long sea-coast of India. The Defence Ministry report says that we have a couple of what is more mine-sweepers. But necessary for the defence of our seacoast is a couple of mine-layers, specific mine-layers or ships equipped with mine-laying equipment. One Naval dockyard at Mazagaon is not enough. From the visit that I paid to the Mazagon Dockyard, I found it rather We should have more congested. than one dockyard. Goa offers a very fine site for another naval dock-

yard, and on the east coast, not only Vizag but other ports should be surveved in order to find whether they can offer a site and opportunities for the building of naval dockyards.

As regards army itself, it is not so much the conventional army that is going to defend India because China under Mao Tse-tung has initiated an era of guerilla warfare, small groups of soldiers, two or three, going about and creating trouble either attacking or defending. That is the kind of training that our troops require-guerilla training. Officers and men should be trained to depend upon themselves, depend on their own initiative, on their own individual resources, on the resources of the locality in order to find their way about on the border and be equipped with small arms to be able to defend themselves or defend their locality and to attack the enemy. The success of the army or the success of the defence service depends much on the intelligence by which it is served. Both the Chinese war and the Pakistani war have shown that our intelligence is very weak, not highly developed, not well equipped. There is a book, rewhich speaks of cently published, intelligence at the top. It is not intelligence in the usual sense, namely, cleverness. It is the ability to get information to find out what the enemy is going to do, is about to do. And for that we want a well-trained intelligence unit in the army. We hope intelligence unit will be that this well developed because it is on the work of the intelligence service in the navy, army and air force that the success of our defence forces and our preparedness for any attack on any front will depend.

Then I come to the Ministry of External Affairs. At last we have a Minister for External Affairs—and not the Prime Minister doing also the job of the External Affairs Minister in leisure moments. I am glad to find that in answer to one or two questions, the new External Affairs Minister spoke of national interest as being the determining factor in the

[Shri M. Ruthnaswamy] shaping of our foreign policy. though it may be necessary or it may be the habit of our External Affairs Ministers and the External Affairs Ministry to repeat the manthra of non-alignment, in fact, they ought to pursue a positive policy. Recent events have shown that India, like Pakistan, has actually come into the Russian sphere of influence. Tashkent Agreement was entered into under the auspices of the Russian Government and this Russian sphere of influence in Asia which Russia has been after for the past 100 years has at last come to take shape. But if one is within the sphere of influence, if one has walked into the spider's parlour, it may be difficult to get out, but it may be possible to stay where we are, not to get deeper into the Russian sphere of influence. A clever external affairs policy would be to play Russia and China against each other, play off one against the other. But that requires cleverness, that requires caution, that requires foresight also. But in order to do that, in order to keep independent of both Russia and China and of every other power, it is not necessary to know Kowtow the Russians as Minister of External Affairs did the other day when he went out of his way to support Russia in its conflict with China. Was it necessary? Are we adding to the strength of Russia by going out of our way to proclaim ourselves on the side of Russia as against China? It is in your interest to let them collide with each other, let them fight each other, so that they might divert their attention from us. In order to have an independent foreign policy it is necessary to keep ourselves aloof. You speak of non-alignment. Is this non-alignment—going and supporting Russia in its struggle against China? Why can't you keep Why can't you keep your mouth shut? Has any one asked you to go out of your way to support Russia?

SHRI AKBAR ALI KHAN: Do you put China and Russia on the same level?

SHRI M. RUTHNASWAMY: Yes, from our point of view they are on the same level. Both are enemies; the one actual, the other potential, both want to have influence over us.

I was glad to see that the new Minister of External Affairs laid stress upon developing the economic role of our foreign missions. If we cannot develop our international influence, at least let us develop our foreign trade. And in this our missions can play a useful part. We have the commercial attaches attached almost to every mission. What are they doing? Are they sending us their reports from month to month? I put a question the other day to the External Affairs Minister whether these periodical reports of our commercial attaches were published. He said "Yes." But when I went and enquired in the library, I found that there were only publications containing the decisions of the Government on the reports received from the trade commissioners or the commercial at-What we want to know, what public opinion wants to know, is actually the reports of our commercial attaches, of our trade commissioners, to see what they are doing what can be done here in India for the development or expansion of our

Turning to the Ministry of Home Affairs, we find that recent events have shown that our police force is utterly inadequate to deal with the problems of to-day. This police force in its numbers, in its equipment, in its organisation, was good enough for the old days when we did not hear of riots, of daily riots, of gheraos, handhs, strikes and of all kinds of violence and disorder. The 250,000 strong police force in our country is utterly inadequate to deal with the problems the police has to deal with We have to live with riots They are part at the present time. of our daily life, and for that, a special riot police as has been organised in France and in the United States of America, ought to be established in this country—a special force for

every kind of development of trouble. We have already an Industrial Security Force. On the Railways, you must have your own Railway Police Force, not the inadequate Protection Force that you have. We want a force that will be able to patrol the whole lines with its own equipment, with its own motor bicycles, with its own radio equipment and so on, which will be able to patrol the lines day and night. That is the only way of dealing with sabotage. Even countries which do not have to deal with sabotage like England have a special Railway Police.

Then I come to the Ministry of Education. Although Education is a State subject, it is a national respon-Education is a major ressibility. ponsibility of the Central Government which is charged with the duty of developing the moral and material welfare of the people. In a federal country like the United States, there is a Department of Education and National Welfare. But this is a real Department of Education because it helps the States to supplement their educational efforts, to supplement their educational budgets. Large sums of money are being given by the Federal Government of the United States of America in order to develop vocational education, technical, agricultural education. literacy is our fundamental problem. Everyone, the people and the Government, ought to be ashamed of the state of illiteracy in our country. Eighty per cent of our people are illiterate. How can any Government be satisfied with such a state of The States are not doing affairs? It is, therefore, the duty, enough. the responsibility, of the Central Government to pump aid into the States so that they can make literacy develop at a much faster rate. At the rate we are going, it will take 75 years for India to become totally literate. It is developing at the rate of 1 per cent per year. Adult illiteracy is a great problem. We cannot wait till all our boys and girls become literate. The present adult population must be made literate in order to be of any use to the country, political or economic use.

Then there is the Ministry of Transport and Shipping. It has not only to do with the international shipping and international transport. has to do also with the internal tran-Only the other day the former Minister of Transport said that must give high priority to village roads. But what is the Government of India doing for the development of village roads? The Committee on Roads, the Sinha Comrecommended that should spend at least Rs. 75 crores per year for the development of our roads, especially of village roads. What is the amount of Rs. 75 crores a vear spread among fifteen States, Rs. 5 crores per State? It is absolutely necessary that we should develop our rural roads. It is very necessary for the development of our economy. Agriculture cannot flourish unless there is a rural road connecting the farm and the village with the nearest town, with the trunk road which would allow the farmer to go and sell his produce at the best price possible at the nearest market whereas now without village roads these farmers are at the mercy of the middleman who buys the produce not to the peasant's advantage but to his own advantage. Here again the United States of America sets an example. There in the Federal Government there is a regular Bureau of Roads which has to deal not only with the highways or big development of trunk roads, but also with the development of rural roads. And such a bureau is necessary also at the Cenof Transport tral Ministry Shipping here.

Then there is the coastal trade which is neglected. We have 3000 miles of coast. We have about 250 minor ports. Everyone knows that waterway traffic is much cheaper, especially for bulk goods, bulk cargo, than the railway or even the road traffic. There ought to be a busy coastal traffic between all minor ports and major ports. Our ports must be

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bristling with activity whereas now they are as dull as ditch-water. While Rs. 75 crores have been spent on the development of major ports only Rs. 11 crores have been spent on the development of minor ports, and the belief is that minor ports are the primary and principal concern of the States.

And then, of course, we have the Ministry of Family Planning. Hundreds of crores are to be spent on family planning. And what is the In twenty years, I believe. the population has been reduced by two millions—a reduction of two millions in a population of 500 millions. Is it worth considering? Is all this the effect, the consequence, of all your activity in the field of family planning? If this amount of Rs. 100 crores had been spent upon the education of our youth, upon the education specially of girls, if some of these hundred crores had been spent on rural housing, that would have done much for the limitation of our population. In every country education and housing have been with of course, economic development, especially industrial development, the population. means of limiting the Raise the age of marriage and thereby improve the quality of your popu-Improving the quality will ipso facto bring down the numbers of your population.

Vice-Chairman, . And finally, Mr. there is our inaffable Administrative Reforms Commission. It was started in 1966 and it is still going its merry way year after year. We are now, I think, in the third year and we do not see the end of it yet. It has published about six reports and, I believe, it is going to publish four or five more in the course of this The Administrative Reforms Commission, which costs about Rs. 14 lakhs a year, looks like a vested interest. It looks as if it wants to per-But what has this petuate itself. Administrative Reforms Commission done to solve the great problem of the cost of administration? Our Government is not cost-conscious. Money is nothing to them. Money is no consideration to them whereas every Government worth the name ought What is our to be cost-conscious. Administration costing us? Is the cost worthwhile? People have compared our Administrative Reforms Commission with the great Hoover Commission of the United States of America. There is no point of comparison at all. This Commission is a parliamentary commission composed purely of Members of Parliament. busy Members of Parliament, and composed mostly of socialist Members of the Congress who are ruling whereas the Hoover Commission was an expert commission, composed of public men, one or two business men officials, administrators. And it produced a report which reduced the cost of administration by some billions of dollars. We have yet to see a report on the cost of administration produced by our Administrative Reforms Commission. And if it does not do that, then, we need not have Administrative Reappointed the forms Commission at all.

SHRI G. A. APPAN (Tamil Nadu): Sir, on a point of information and clarification. I really wonder if the learned Professor has gone into the various reports that have been published by the Administrative Reforms Commission. For his information and for the information of the Government I may also say, Sir, that all the reports that have been submitted by the Administrative Reforms Commission have been of vital importance to the nation. They have published very very useful information and they have naturally saved the administrative costs also to a great extent and...

SHRI M. RUTHNASWAMY: What is the extent of economy effected?

SHRI G. A. APPAN: Of course, it is a thing which has to be worked out. But it cannot be gainsaid in such a rash way that they have not done any useful work.

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SHRI Μ. RUTHNASWAMY: We want a special enquiry into the costs. I had not said that they had not done any useful work at all. But they would have done more useful work if they had gone into the question of the cost of administration because money is vital to any system of What is the use of administration. having an elaborate administration which costs the tax-payer an immense amount of money and which does not produce results in keeping with the cost of administration? fore, unless the Administrative Reforms Commission goes into this question, this specific question of the cost of administration, and shows how the costs can be reduced by so many millions of rupees, by so many crores of rupees, I think in spite of the advocacy of the honourable Member on the other side, the Administrative Reforms Commission will not have served any useful purpose at all.

SHRI A. G. KULKARNI (Maharashtra): Mr. Vice-Chairman, Sir, while speaking on the Appropriation Bill I would like to draw the attention of the Government to a very vital problem, the unemployment problem in this country, and the failure of the Government to tackle this problem in right earnest, and particularly the enunciation of the financial policy by the Government in the Ministry of Finance.

Perhaps you are aware that in this House we have discussed this so many times. When Dr. Sen was in charge of the Education Ministry, he also announced some policy to employ the educated graduates in this country.

SHRI AKBAR ALI KHAN: Technical graduates.

SHRI A. G. KULKARNI: Yes, I am particularly more distressed that when such policies were announced, actually the financial infra-structure required to be created for these policies to go through has failed. I am surprised that the Government has not realised what is the danger particularly when we say that the technocrats are finding themselves very frustrated. I am not wild enough to advise them: 'Let them look to France or any other country where these students have led such revolutions which have toppled the Government'. In this connection I want to put the record straight and put before the Government how their policy particularly towards the small industries is failing and if only they have been nourished properly the small-scale sector, these problems would not have arisen. We have been hearing time and again about the appointment of the Credit Council and Social control on banks. It is also true that in this House I had particularly drawn the attention of the Government to the very inadequate credit even after the appointment of the Credit Council but I am prepared to give them a further one year and even if they ask for two years, I do not mind it but I would like to know what is the matter regarding the small industries and why the technocrats are finding it very difficult to get encouragement. That must be studied and there is also a financial angle to it; otherwise, the responsibility cannot be fixed. this country we have a mixed economy and there is a small industry as well as the large-scale industry living together and the Government has so many times trumpeted all through the plan periods that there is the 1956 Industrial Policy Resolution. will see that the total bank credit available to the small industries is less than 4 per cent. of the total available to the organised credit industries in the country and 66 per of the total credit is made available to the large and medium scale industries. This is the present position of credit available through the commercial banks and the financial banks and institutions of the Government. If you look at the relative contribution to the national income, the organised big and medium industries contributed 7 per cent. as against 7.6 per cent. by all the small industries put together. Looking to

Shri A G Kulkarni to the national the contribution income also, you will find the vitality of the small scale industries If you take another figure, you will find that the fixed capital required for employment in the small industries is about Rs 1800 as against Rs 17,000 in the large scale sector and the value per unit of investment is 122 in the small sector as against merely 35 in the large scale sector I have no aver sion to the larger industries are the basic industries but why I the Government say this is, particularly failed in implementing Industrial Policy Resolution They have falled in understanding the problems of the educated unem ployed and they have also failed to understand the world position as regards the vitality of the small scale industries and why the various world Governments are supporting going out of their way to help the small industries. Here in this country our entire pattern of thinking is, ust like the late President said 'Only talk give lectures and do nothing and the least Government an do is not to implement anything' If you take for the year 1968, the total production of the small scale sector was about Rs 2800 crores a vear which amounted to 30 per cent of the total industrial production in this country and if the unorganised industry is taken together, it is 50 per cent of the total industrial production in the country 1 may also state that 90 per cent of the total registered factories in the small scale sector gives employment to 40 cent of the total employed in factories in the country These are the good points and what have our Govern done during the last three Plans to the small scale sector? They talk of democratic socialism, socialistic pattern of society, decentralised sector and they give lectures Ministers and the Government vie with each other and say they are helping the small scale industries but what is that help in the Plans? The actual help must come through the financial help provided for the deve lopment of the small scale sector. You will be surprised that in the First Plan only 1 3 per cent of total plan funds was provided to the small scale sector as against 12 per cent for the large scale industries. In the second Plan it was 4 per cent as against 22 per cent In the Third Plan it is less than 4 per cent as against 28 per cent Why I say this is, the Fourth Plan is coming They have provided Rs 295 crores as against Rs 10,000 crores for the entire industrial sector in this country. The Government on the one hand supports in theory the small scale sector, and talks of principles very loudly, and talks of help to the small scale sector to find out ways and means of helping the edu cated unemployed, when it comes to actually practising it and doing justice to these things, they have not done any thing and if they had done one hundredth of what they promised, the problem would have been solved. What does the Industrial Policy Resolution say:

'The aim of the State Policy will be to ensure that the decentralised sector acquires sufficient vitality to be self-supporting and its development is integrated with that of the large scale sector"

This is the pious wish of the Government, as mentioned in the 1956 Resolution regarding the position of the small scale sector vis a-vis the large scale sector I have given the figures and anybody will be convinced about the strong points in supporting the small scale sector I have indicated to you how the Government is behaving and I have stated about the credit position and what per centage they are giving In this House we have debated that well cursed Resolution on the Birla Enquiry because have spent more time without getting any tangible social gain The large scale industrial sector which is aggrandising about 66 per cent of the credit, what is the rate of interest they are paying actually? In the last session, when Mr Sethi's predecessor Mr Pant was there, he was very much interested when I disclosed that the small scale sector received credit not below 12 per cent anywhere in

the commercial sector. I know the State Bank of India has announced certain rates which are well below what I say but the State Bank is not giving credit to the entire small-scale sector in the country. It is not even serving 10 per cent. of the entire small-scale sector. It is only the commercial banks that do. Mr. Pant was good enough to have a dialogue with me and some correspondence with me. In my own wisdom, I also addressed various letters to the varibanks because I attended a seminar organised by the banking Industrial Development Ministry and Development Commissioner. There were various bankers and some their chairmen were very much annoyed at my disclosure that they are charging fabulous rates of interest from the small-scale industries and that all the talk about social control of banks is all humbug, and that the agent at the lower level in the village or small town is not prepared to do justice to the small and medium industries. The entire paper goes to the Head Office and then some decision is taken after 6 months or a year. Now Mr. Sethi must accept my challenge to his Ministry and he accept my claim the small-scale industries are not in the matter done justice credit at cheap rates as the Government thinks. Having seen its good points as regards providing employment, as regards its contribution to the national income and as regards its total production in this country, what right this Government has to charge this small-scale sector a 12 per cent interest rate as against the 8 per cent rate charged to the large-scale sector? Mr. Vice-Chairman, please look at this staggering figure; about Rs.1800 crores are supposed to have been given—as per the Monopolies Commission—to the undertakings in the large-scale sector; at an interest rate of between 8 and 8.5 per cent they are getting all this credit; there might be 6.5 per cent for pledged credit. As against that, the small-scale sector—barring the State Bank of India which is advancing credit to it at a lesser rate of interest—

is getting all its credits at a rate of interest of between 9 and 12 per cent. Now I have addressed letters to them, and have got their replies-I have got that, what you call, album with me—wherein so many agents of well known banks have confirmed my information that they charge 9 to 12 The interest goes per cent interest. on accruing to the account and at the end of every three months it is added up to the principal and the amount obtained this way becomes the principal for the next quarter. This way the interest rate works out to 15 per cent and more, as against the 8 per cent interest charged to the large-scale sector. I do not want to blame the monopolists. I do not want to abuse them or curse them at But what I want to say is that a small man, a small entrepreneur doing business himself, is charged between 9 and 15 per cent as interest charges. So is there any justification for this Government to talk of socialism again in this House? I do not justification at all. Mr. find any Vice-Chairman, why I am saying all this with so much agony in my heart is because I am trying to say that the small industries in this country must, at least for credit purposes, be equated with the big industries, more because you want the technologically educated people to start industries. You want them to be entrepreneurs. Now, first of all they have had no upbringing in the industry; they are to try, make mistakes and then acquire some knowledge. And for that purpose what incentives you are going to give to them? If nothing else, at least give them liberal credits. Charge them a rate of interest commensurate with the risk they are going to undertake. Otherwise, all this tall talk of a social revolution is a faked talk, and it does not become Government to talk like this. Mr. Vice-Chairman, why I am saying this thing is also because of this, of what we see in Japan. Now Japan is an advanced country. I do not want to make detailed comparisons between our country and those other countries like Japan which have glories to their credit because they are not going to make

[Shri A. G. Kulkarni] any impact on the Government, know; I am very sorry to say that. But let me say this. To Japan so many Ministers and so many officers of the Government of India have gone and come back. In Japan there are large-scale industries. Japan as a nation is an aggressive exporter and Japan exports like anything. What lessons we have taken from them? Only we have passed this Industrial Policy Resolution, and in this new Plan also I was trying to find out whether the learned economists now adorning the Planning Commission, whether they have gone deep into the maladies of the small-scale sector. tried to find out whether they have made any structural changes for the Government to make a change in their approach to the small-scale industries. But, Mr. Vice-Chairman, I am sorry to say that they have again just piously stressed the importance of the same old Industrial Policy Resolution in English and explained it and their approach to it which in sum amounts to the same old approach hitherto made by the Govern-Now the English language is a very funny thing; it is not for poor people to understand it, understand what they really mean. It has got so many cliches. But what do they mean in the ultimate? It speaks of good things—of modernisation and improvement, and of all the other things, to help this man and to help that

SHRI ARJUN ARORA (Uttar Pradesh): It is just streamlining.

SHRI A. G. KULKARNI: such golmal goes on all the time. And again what is the infiltrate here? I am a science student; what is the infiltrate? It is the concentrate down below, and here it is zero. It is all ash, nothing else. All is exhausted out while only concentration takes Now what I want to say is place. In Japan, the basic law of Japan is the basic small enterprise law. Of course in Japan there are the big industries; why say only big industries, there are huge industries, but then the small-scale sector in

Japan is as vital as the large-scale sector. It is meant to help the small men to set up the small-scale industries. They are of an ancillary nature, a link between the small men and the big men running small-scale industries and large-scale industries respectively, the small supplying the needs of the large. The modernisation of a small machine is also looked into there by the Government through the agency of, what you may call, municipalities. They have got a different approach towards all these things. Mr. Vice-Chairman, why I am saying all these things is because of this. Now you want these educated people to enter aggressively into the field of industry, but then, unless you follow the same pattern as is in evidence in Japan, there is no hope for them and for the country's all-round development, and all this hope will be just a pious hope. That is why I am saying all this. Now, Mr. Vice-Chairman, we have the Ministry of Petroleum and Chemicals and a vast new field has been thrown open to them because, out of the educated unemployed technocrats, 60 per cent graduates. If only Dr. are science Triguna Sen, the Minister, is given sufficient funds, a lot can be done for them and the country's development. We have more and more oilfields coming up, in Assam, in Gujarat, and so on. Now, as you know, Sir, this country has been brought on the oil map of the world. We are proceeding apace with oil technology and other types of technology and a vast field has been thrown open by the technologists. What I want to say is this. The field is there. The mate-But the wish of the rial is there. Government is so much circumscribed and is inhibited by controls and this thinking and that thinking and all the rest of it that, ultimately it does not help the small man to start an industry which will be beneficial for this country. Mr. Vice-Chairman, while dealing with this problem, what I want to say is that all your approach must be production-oriented and I must say particularly that you must offer easy terms of credit to the small entrepreneurs. Much could also be

said on the supply of raw materials to the small-scale industries, but I do not want to repeat what I have often said in this regard. I have said so many times how meagre is the supply of raw materials to the small-scale industries. If you really want the technologically-trained people to enter into the small-scale industry, you must accord them training facilities, easy credit facilities and also the supply of sufficient raw materials. And in the industrial estates where such industries are set up, the infra-structure must be there, power must be available there and everything should be ready at hand. But that is not the case and I have this to say about three or four educated people whom I tried to rehabilitate in my industrial estate at Sangli. Ultimately they came to me and said, "Mr. Kulkarni, we are sorry—such is our experience—we are interested in service but not in industry." Why? they told me that their difficulty was because of the control on power, the control on capital, and because of so many required by the other guarantees Government because they come into So they said, "We do the picture. not want that industry. Let us serve somewhere and be happy with what we get, free from all sorts of this kind of difficulties in industry." Such an atmosphere is not congenial to the small entrepreneurs and it should not be the case when in this country we want to make big strides in industrialisation and we want to reach the take-off stage in industrialisation. And if we really want to reach the take-off stage, Government must do away with that type of thinking which is inhibiting production, and that is why, Mr. Vice-Chairman, I again why, Mr. plead that at least Mr. Sethi should give me some relief in the rate of interest charged to the small-scale sector, and if I achieve that much relief at least by this speech, I should be too happy.

SHRI ARJUN ARORA: That at least he must do.

SHRI A. G. KULKARNI: Mr. Vice-Chairman, I have got with me,

as I said earlier, ten or fifteen replies received by me from the banks—they are all big banks—wherein they say that it is a fact that the interest rate charged to the small-scale sector is between 9 and 15 per cent, that it is only 9 to 12 per cent but because of the compound nature of the interest it goes up to 15 per cent. Mr. Vice-Chairman, this is how these people are treated as against the favoured treatment meted out to the big sector. That is why, Mr. Vice-Chairman, I again plead that some reasonableness must dawn on this Government and at least they should come to the help of the small man.

Thank you, Mr. Vice-Chairman.

SHRI U. K. LAKSHMANA GOW-DA (Mysore): Mr. Vice-Chairman, Sir, I oppose this financial Appropriation Bill which provides for such vast sums of money to be appropriated by different Ministries during the current year. I would have supported it if all the spending which has gone on all these years had resulted in the economic regeneration of this country. But our experience has been a rather sorry one. In the first two Plans there was very great stress on industry to the neglect of agriculture. And, when the industries were trying to pull up, then again the usual additional tax burden came in. and we have been seeing recession in all the industries. Now take for example the textile industry, see its fate even now, and then take the engineering industry and see the recession that overtook it. Later on, because of the food shortage and the enormous sums of money which had to be utilised for the import of foodgrains, suddenly a decision was taken that there should be more effort at greater food production and that for achieving that there should be more inputs into agriculture—that was the accent on agriculture. And then, when it is just making a little progress, we talk of a green revolution—I do not know where that green revolution is. And then taxes are coming round every agricultural input, tax on [Shri U. K. Lakshmana Gowda] pump-sets, tax on fertilizers and, added to it, tax on agricultural wealth. This type of erratic planning and policies of the Government have done justice neither to the industry nor agriculture.

Coming from plantations I would like to limit myself to comments on the plantation industry which is a specialised agriculture in this country. I find that during the past several years in spite of the fact that these traditional exports from plantations have been doing their best for the foreign exchange earnings of this country enough attention is not being paid to this plantation industry We find there are heavy export and excise duties. It is really something strange that in the case of tea in addition to the export duty there is excise duty. These levies have increased export prices and reduced our capacity for competition in world markets and we all know how the tea industry has been suffering and losing its place to other tea exporting countries like Ceylon, Kenya and others. The same is the case with regard to coffee but because of shortfall in world coffee production the coffee prices are maintained for the past few years. It is not as a result of Government policies but as a result of world position that our coffee is maintaining its place in world market.

We find with the present imposts on fertilisers and pump sets and other direct and indirect taxes on agriculture the cost of production of these exportable plantation products has gone up and that has further lessened our competitive position in the world markets. We all know that realising the difficulties which were faced particularly by the tea industry the Finance Ministry thought of giving some relief in the export duty leviable on tea but that has been offset by the increase in the cost of the inputs into the plantations particularly the fertilisers. I would just like to show you how it is going to affect the position in the plantation The annual consumption industry.

is about 130,000 tonnes of fertilisers alone and the additional cost of manuring this time would be about Rs. 6 million which will on an average increase the cost of production of tea roughly by about 4 paise per kilogram. Since March 1st the Ministry of Food and Agriculture has imposed a countervailing import duty on fertilisers in view of the proposed 10 per dent ad valorem duty and the increase in the price of fertilisers. I will show how it has gone up over the last four years. Sulphate of Ammonia which was Rs. 374/- a tonne in 1965-66 went up to Rs. 502 in 1968-69 and now with this duty it is going to be Rs. 539. Urea which is extensively used was Rs. 650 per tonne in 1965-66. It went up to Rs. 800 in 1968-69 and with this duty it will now be Rs. 943. I am giving this example of the fertiliser because it is one of the main items in use in the plantations and any increase in its price will impose a heavy burden on the plantation industry in facing the competitive markets of the world.

Sir, so many benefits and facilities are provided for the industries. We find there is a tax holiday for five years and depreciation allowance on the entire producing unit which is denied in the case of plantations. There is no such thing as a tax holiday even for new plantations and depreciation applies only in the case of buildings and machinery only in the plantations and therefore the tax on gross profits in the plantations is much higher than in the case of in-And unfortunately plantadustries. tions are both covered by the Centre as well as the States for taxation purposes and I can tell you that in the three southern States the agricultural income-tax is as high as 60 per cent over a lakh and it does not allow for depreciation on the field assets at all. Depreciation is allowed only on the buildings and machinery which form only a small part of the capital invest-This levy ments in the plantations. of wealth tax will hit the plantations particularly hard. I am afraid even plantations of 25 small owners of acres will be covered by this wealth

because the valuation of the estates will be on the basis of the market value and if some plantations have changed hands because of in vestment by industrialists around those areas at a high cost then that will be the market value As I said even small acreages will be covered by this wealth tax in addition to the heavier income tax that we are pay ing Here also I am surprised to find that exemptions are not provided for workers quarters hospitals clics

SHRI RT PARTHASARATHY (1 umil Nadu) May I interrupt you for a minute? Do you mean to say that workers quarters in the estate do not belong to the owner of the plantation? Even though it is occupied by the workers ultimately the value of the property goes in with the estate of which you are the owner

SHRI U K LAKSHMANA GOW You must know the position very well being ore of the Members of the Coff o Bond I am not asking for exemption for a palatial building which might be built by me but I am only asking for exemption for the buildings for the workers. It is a stitutory responsibility imposed upon m to provide quarters for the workers and those quarters are to be provided i at free If I do not provide this Purkayastha there will come up and say I have not completed the workers quarters programme in time and he will take it up under the plantation laws

SHRIRT PARTHASARATHY
Is the worker the owner or are you
the owner. It is clear you are the
owner The Government of India is
concerned only with the ownership
If you are the owner then definitely
you have got to pay the wealth tax
or that

SHRIU K LAKSHMAN GOWDA I do not know the legal and technical aspect of it What I am saving is, the plantation owners unlike the owners of industry are obliged by law to provide workers quarters in the plantations. It is a statutory responsibility on the owners under the

Plantation Act On the one hand you force me to build these workers' quarters—which of course I will be very happy to build because I want to keep my workers happy and comfortable—but at the same time you want to take that into account for imposing this wealth tax and I say that it is not the correct thing to do

SHRI M PURKAYASTHA (As sam) Because you pay starvation wages to your workers that is why this plantation law has been enacted

SHRI CHITTA BASU (West B ng tl) Oth rwise you will not build houses for the workers

LAKSHMANA SHRI $\mathbf{U} \cdot \mathbf{K}$ GOWDA Any profit made out of the estate comes under the agricul tural income tax the rates of which I have already said are very high. In order to provide facilities for the workers I am compelled to build quarters, hospitals, creches, drinking water installations etc and if you bring all these under the wealth tix it will increase the cost and it will be a great hardship. I say there should be specific exemption provided so that there will be faster implementation of the plantation Act And that will be in your interest, Mr Chitta Basu

SHRIG A APPAN These people cannot understand our philosophy Their taxation policy is always meational. They have double taxation, treble taxation.

U KLAKSHMANA SHRI COWDA What I am saving is, you must provide exemption for these precisely, otherwise you are not doing justice to the plantation in 4 pm dustry These gentlemen seem to think that by nationalising they are going to increase production or better the position of the plantation industry of the country I am sorry I cannot agree with it. If you will look into the record of the public sector indu stries, you will find that out of a total investment of Rs 3,500 crores, the

[Shri U K Lakshinana Gowda] net loss has been Rs 35 crores any private industry had run them, I think it would have been out of business

SHRIG A APPAN You are underestimating the net loss

SHRI $\mathbf{U} - \mathbf{K}$ LAKSHMANA GOWDA If the plantation indu stry is nationalised, I am sure you will not only be ruining the planta tion industry You will be putting lakhs and lakhs of people, who are workers out of job I say this because being a labour intensive type of organisation, it is very difficult to run it You will have to provide sufficient encouragement for the growth of the plantation industry Otherwise, will not be in a position to compete in the world market. The production cannot be completely utilised our own country We know that per cent of our production fifty to be exported has If we are to export and earn foreign exchange it is our primary responsibility to see that the cost of production is kept low I am saying that these items which are coming in year after year are not going to keep the cost of production low On the ultimate question of nationalisation, I do not wint to speak. Enough has been said in the Finance Ministry's Report on public sector

Again regarding Central assistance I would like to say that plantations are situated in States ii veiv remote areas and there is a great necessity for improving communications will eventually help agriculture as well Plantations being situated in the interior jungle areas surroun agricultural land, by improvement in road communications will help the growth of the tutal (AWDA Yes Mr Nijalingappa was

areas. It is not possible to take away and put something else in areas where you grow plantation products plantation products were not there, 1 am sure the economy of the rural are is would have suffered very badly You cannot have food crops in the hilly slopes. The economy of many States, particularly Assam, Kerala Mysore, Madias and West Bengal depends to a great extent on planta tion products. I would like to say that the Government should give more attention to the development of the plantation industry

I mally, I come to my own State of Mysore Somehow just like the plantation industry, Mysore seems to have been given a second place in regard to Central assistance It has been always found, every year, that the Central assistance provided has lowest for the State been the Mysore If we take the figure from 1951 to 1968 the total investment of the Centre has been Rs 2450 crores Out of that I will read out a few nvestments in other States ---

Rupees in crores Bih u 356 Madhya Pradesh 459 Madras 245 Orissa 118 West B ngal 108 Mksore 48

SHRI CHIITA BASU This is in spite of Mr. Nijalingappa being the Cha Minister

SHRI U LAKSHMANA then the Chief Minister and now the President of the Indian National Congress, and in spite of that this is the treatment meted out to Mysore. I would say that this is very inadequate and the Centre should come out with greater investments and assistance to the State of Mysore. Mysore is a place, as you all know, where there is plenty of electricity and raw materials available for industrial development and it is necessary that the Centre takes advantage of it. We find that dozens of applications for starting new industries recommended from the Government of Mysore have been delayed and the Myosre Chief Ministri, who is a Congress Chief Minister, has been complaining every now and then. We know that many irrigation projects, like the Kalindi project, are also delayed in spite of the fact that so many resources and facilities are available in Mysore. The second stage of the Indian Telephone Industries was transferred elsewhere. I am afraid that there is some propo sal for shifting the second stage of the Bharat Electronics to some other place. We are talking so much about regional imbalances, but where facilities are available and where we can expand the existing units to produce items competitively and at a lower price, that is not done. For political reasons, the second and third stages are shifted to different places. That is not in the interests of the develop ment of the economy of this country. I would strongly stress here that more efforts should be made to provide and locate nore industries in the State of Mysore and also provide greater assistance to the State of Mysore Thank you.

شری سید حسین رجمون ایندر

کشمیر) : مستر وائس چیرمین میرے لئے مشکل هے که میں مصارف
کے لئے اپروپریشن بل پر بحث کروں
جب که پلاندگ کے بارے میں اس
وقت کوئی بحث نہیں - میں سمجھا
هوں که جو بھی موجودہ ذرائع هماری
سرکار کو ممکن نیے ان سے کام لے کر جو
کچھ بھی بجت تیار هوا هے وہ ایک
حد تک ضروریات کو پورا کر سکتا هے عام لوگوں کے بارے میں جو فیکٹ ایلڈ
فیکر پر کیپیٹا انکم کے پرائم منسٹر نے
فیکر پر کیپیٹا انکم کے پرائم منسٹر نے
فیکر پر کیپیٹا انکم کے پرائم منسٹر نے

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[Syed Ahmed]

Rs.

State

ڪر أناكا ليلت • 4 347 ازيسه يلجاب 575 356 راجسه هاري تامل ناڌ 434 374 ا ر پرديمي ويست بنكال • 498 .4

اس سے ظاہر ہے کہ ہمارے لوگوں کی سالانہ پر کیپیٹا انکم کیا ہے - میں یہاں ایک ورس کوت کرتا ہوں - آتجہ کو بتاؤں میں تقدیر اُمم کیا ہے شمشیر و سفال اول طاؤس و رباب آخر -

I will explain to you what the destiny of a nation is. First they labour and struggle. Then they enjoy themselves.

 فرس ارائی کی تین بیسیک فرورتین ابہی دوری نہیں ہوئیں _

ويهاس كروز لوكون فكي الكرايت کی ضورت پوری نہیں ہوتی <u>ہے</u>۔ ین خبراک او شیلتر ۵۳ کروو کے قریب لوک ، فرماتے هیں ، هو**کئ**ے + ان کی بیسک بیدس واتر ، فود اینی شيلتر بيسک نين ضرورتين جن کو فالذذس منستر صاحب نے بھی کوت کیا ہے آبھی پرری نہیں ہوئی ہیں -تو آپ پر دیپیٹا اسکم سے سمجهه گئے ھیں کے کہ ہماری عام جنتا غریب ہے اور اقدصادی کنترول کن هاتهون میرا کب تک هم لوگون در خواهشات ہے انکھیں بلد کرتے رھیلگے - خیر سين يه گذارش کرون کا که کاندهي جي ے جو راسته هميں بتايا - پغذت جي یے جو راسته همیں دکھایا لوگوں کو اس راسته پر زیاده یقهن هے - آیمو-کریسی پر یقین ہے اور لوگ متحد ھوتے ھیں جب حمله ھوتا ھے بہلے ھی وہ حملہ چھن کرے یا پاکستالی کرے - وہ خطرہ اتفا نہیں ہے کیونکہ لوک اس وقت همارے ساتھ عوالے هیں - لوک ستابلہ درتے هیں اور

الجهاتدا، ابهار كر كوليان كهاتے هيں۔ معمهوريت پر يه س يے لوگوں كا بقرين ھے اور یہ چیز ایک امیابی ہے -پندت جواهر لال نے ان ادرشوں کی ج گاندھی جی کے ان ادرشرں دی ۔ لرگوں كو اس بات پر يقين عو هے كه م تیمو کریٹک وے اف لانف ڈیے در چکے ھیں - جس نے ساملے نمارے دشملوں نے شکست کھائی ہے۔ ج ھمارے بھائی دوسری طرف کے جو دی پورے 11 سال سے زبان نہیر کھول سکے ھیں وہ اس بات کا اعدوات کرتے هين كه هم كامياب هوئي هين جمهوري آدره کامیاب بنانے میں - سیم بررہ قائم کرنے میں هم کامیاب عوثے هیں **یہ تھیک ہے دہ اس** بنیاد ہر ہم کھڑے ھوئے ھیں اس بدیاد پر ہم اکتھے ہوئے ہیں اس ہدیاد پر مم ہے الكريزون كو بهايا ليكن ان ير شدت سے کام کرنے کی عمیں بہت صوررت

میں ایک مثال بتاؤں گا۔ میں خوش فسمتی سے اس ستیدہ ہے ہوں موں جس کے بارے میں کہا جاتا ہے کہ نشمیر پر بہت خرچ حوا۔ میں

٠٠٠٠ - ١٠٠٠

کهتا هو*ن که* که _{ساز} کر نام پو څوچ عوا هے -

Much has been spent on Kashmir, that is, in the name of Kashmir, but very little has been spent in Kashmir.

کها یه سیم نههی هے - دم برو حال میں آواز آئی که ۲ کروز کا وهاں بتصان هوا هے برف کری اور پهر اخبار میں آیا که و کرور کا نقصان هوا اور ميرے ياس ايک اشدار هے جو کانگريس كورنست كو سهورت كرنے والا الحهار مے اور اس بے سیے بات لکھی ہے کہ وہاں یے وقامت ہوف ہوی جس کی وجه سے + ا کروز کا لاس ہوا ہے - کشمیر کے جیف منستر اور پرائم منستر کها کرتے میں ان لوگوں کے لئے - میں سنجهتا عوں که انکو کسی طوح سے بھی زیادہ سر زیادہ مدد ملتی جاھئے رہاں کلمرک مين ايتامک آبزرويتري هے، وهان أبورويشن هو رها هے - چهن جو ایکسیلوزن کرتا ہے اس کی وجه سے ایسے درات ہوا میں ملے ہیں جس کی وجه سے هی ایسی آوت آف سهزن بوف پوی ھے اپریل کے لست میں که جتلا همارا فرة تهاه كراب تهيء جهري، المروت، سیب وه سب تهاه هو گیا اور وه کشمیری غریب جن کی پر کیپیٹا انکم ۔ یس نے دیکھی کہ سب سے کم ھے - [Syed Ahmed]

Minus one State; I can quote that, Bihar.

ھمارے بہار نے بھائی ہم سے کنچھ ہو پهچهے هیں تو میں ادب سے گذارش کروں کا کہ اکیس سال سے کہا جانا ہے کہ کشمیر نے ترقی کی ہے ۔ میں خوشی سے کہتا ہوں کہ پہاڑوں کے بیچر میں جہاں کہ راستے نہیں تھے راستے بنائے كُنَّے - كارخانه وهاں كوئى نهيں هے، انڈسٹری کے بارے میں میں نے پوچھا اندستری منستر صاحب سے اور مهی اس يوهه كو سداون - لكها هـ -

"The provisions for outlays on industries and mining during the Third Plan and in the last three Annual Plans have not been fully utilised by the State Government"

This is the reply from the Central Government.

همارا مسئله یه نهیی هے که هه كتهه عليتحده هين - هدارا مسئله يه ھے کہ عام جانا جو ھے واد بہت غریب · - ارم کے باس ریسورسر آبان هیں-There is a yawning gap between them and the common and down trodden people everywhere.

این یه کهون کا به هماری چر پالیسی ھے اس کے مطابق آج جو پیسه هم خربے کرتے ھیں - جن ھاتھوں سے خربے **کرتے** هیں وہ اس مقصد کو پورا نہیں ہونے دینا - اور اس کی وجه سے اکثر دُورامذت فيل هوتبي هين چاهے ولا اپوزیشن کی هوں یا کانگری**س کی –** خرش قسمتی سے میں کانگریس کا

که جمول کشمهر مهن کانگریس فونون طرف سے کامیاب عرثی ہے - جموں و کشمبر کے لوگوں نے اور لدانے کے لوگوں نے کانکریس کا سنھے دیا ھے - ریسیدے المكشن مين قريب قريب ساري سیٹیں کانگریس نے جیتی ھیں صرف اس لئے که کاعریس سیمولو ہے اور وماں کے لوگوں کا فیصلہ صحیم ہے ۔ سگر سیس یه عرض کروں کا که جن ھاتدوں کے فاریعہ ھم کام کوانا چاھتے هدی وی اس مقصد کو پورا نهین درتے جس کا نتیجه یه هوتا هے که لرک هم ہے دور هو جانے هيي اور ھم لوگوں سے دور جا رھے ھیں۔ میرا سجیشن ہے کہ ہم ایک کمیتی بناہیں جو عام جنتا کی ضرورتوں۔۔۔ یانی و معان اور رهانے کی جگه کی رررال ایمپلائمذت کی رہیدتی کیا ہے اس بارے میں دور فرے یہ میری گذارش ہے - میں کشمیر کی **انڈسٹری** کے بارے میں گذارش کرنا چاھتا ھوں - ھمارے یہاں سے فووت ایکسپورت ھودا تھا اور دھچالے سال ھمارے چھف مانستو نے کہا تھا کہ وہ توپی ست کرور کے ایکسپورٹ ہوا تھا۔ سانه مديد ايلا يودا ه العسرس ہے

که اب جب که همارا لاس ۱۹ کرود کا ھے ۔ وروق کی کراپ ھماری برہاں ھی هو گئی - وائس چهره بین ساهپ-اب ره کیا ایر سبررت کر پائیلگے اور هم وهال آبدرت کید کر رفع هیں۔ یہ میں جننا چاھا ھوں آپ نے جواب ديا هے كه سيمهدات فيكتري وهان هيه - ولا أس وقت كي هيد حب كه شيخ عدد لله صاحب حكومت جلاتي تھے۔ سیں خوشی سے کہوں کا کہ بخشی غلام محمد کے سمے دچھہ هوا هے - میں اسے بہت اپریسیشوں ديتا هول - کانگريس مين ولا کو کیونکہ میں امیارشل طریقہ سے بات كرتا هون - جهان تك كورنملت كا تعلق هے میں سمحمنا عبن کہ اس نے كچهه يا هے ليكن آپ ديكهيں كد اس کا ایدوانڈیم کوری لیدا ہے - کوامی نههن لهنا - ايدوانتيم اكو كوئي ستحقق که محق ما دو ود این نهین ملقا - أيد،والشيم فوسول كو ملق هي جو وہاں کے د عال لوگ عیں اس کو أيكسيلانك ذما منا سكاتا في حدالتكم آبہ تک م نے بے شکیست بھی ہے كدونكه اس د شقف يك البدر الوم جيال عريتي هے

There is a purpose of unity before us and we have achieved that purpose of unity. Democratic way of life we have achieved.

تو میں عرض کرن کا که هدارے فشمير مين كوئي سائي كارخانة نهين هے میدیکل کا بج اور استیٹس میں زياده هير - اور همين شكايت اس یات کی ہے کہ جاپان سے ایک یکلچو کے 9 یہ + ا یوزیت آئے ابھکی هم کو أيك بهي في دن مع - تو مين يه عرص کروں کا که عدارے دہاں انجینیوینگ كالبير هو ، ميترسكل كالبير هو ، جو همیں وہ عمارا پریز پیرا مہمی کرتے -میں گورنمنٹ سے پوچھلا چاہا ھوں کہ آنکھوں بر بہننے کے کوکل هم ابنے ملک میہ بذاتے هیں اس بات کا همیں فخر هے - بلیڈ هم بناتے هیں - گهری ھم بداتے میں لیکن آج کے بوے آدمی جو ريةدو كرام وكهنه هين - قرانزيستر رکھتے میں اس بات کی کوشص کوتے هین که ولا فارن هون - هم لس بات کی کوشش کرتے هیں که باهر جائهی تو بھوں کے اللے فارن چھزیں اللیں -میں پوچھنا چاهتا هوں که هندوستان کی بدی ہوئی چھزوں میں سے کون 🔦 سي هم كشمير مين بناتے هيں ? كيا هم بلید بناتے هیں ? کیا هم وهاں فاؤنتين پين بنائے هيں ? كيا هم وهان تیلیفون یا گهویان بناتے هیو ? هم ایک باید اور پینسل بهی نهین

[Shri Syed Hnss an]

للاسكتے - عم ایک چمچ بھی ہوں بنا سكتے - اس كا مطلب يه عے ده کشیهوا صرف ایک تماشه کی چگه هے - ولا نینچول هے ، وهاں هوا هے ، پائی ھے ، تھنڈ وہتی ہے 'ہکن وہاں کے غریدوں کے لئے وہ جلت میں جہنم ہے أور يه هم كس سے كہيں - هم +٥ كرور لوگوں سے تظریاں ملائے اوار ھیو - ھم دوسروں کی طرف نہیں جاتے ۔ هم امريكه كي هدودي مان نظر ماالي نہیں بیٹھے ھیں۔ ھم نے ۵۰ کرو هدوستانیوں کے سانهم نظرین ملائدی اور دل مالیا اور ان سے هم کو جو آشا تھی انہوں نے اس کو پورا کر دیا۔ یہاں کے جوانوں نے ثابت کر دیا جب حمله هم پر هوا تو حیدا آئے او، اس نے هم کو آپ کو بنجایا ، هددوستان کو بنچایا اور اگر یہ مدد کردی ہے تہ ھقدوستان کے +٥ کروز لوگوں کے مدد کرتی هے ، اس میں احسان کس کا هے ? میں نہایت ادب سے گذارش كرون لا كه همين كها جاهني - يلانك کے متعلق نہیں کہوں کا کھونکھ وہ زیر بتحث نہیں ہے لیکن اِس ھاؤس میں عرض کروں کا که لوگ بہت غریب ھوئیے ھیں رورل ان امیلائمنت ہے ، كوئى اندسترى وهال نهين هے اور اس رق سد ۲۰ گرور کا وهاں نقصان هو گیا تو ولا لوگ هندوستان کے عوام کی ا طرف دیکھه وهے هیں اور یہ هماری ا بدتسمتی هوگی اگر امماری سرکار پوری ا ملاح سے اس طرف دهیان نهیں دیدی۔

ं श्री सैयद हुसैन (जम्मू श्रीर काश्मीर) मिस्टर वाइस चेयरमैन, मेरे लिए मुश्किल है कि मैं मसारिक के लिए एप्रोप्रीएशन बिल पर बहस करूं जबिक प्लानिंग के बारे में इस वक्त कोई बहस नहीं। मैं समझता हूं कि जो भी मौजूदा जराए हमारी सरकार को मुस्किन थे उनसे काम ले कर जो कुछ भी बजट तैयार हुन्ना है वह एक हद तक जरूरियान को पूरा कर सकता है। श्राम लोगों के बारे में जो फेक्ट एण्ड फिगर पर कैंपिटा इंकम के प्राइम मिनिस्टर ने यहां फरमाए वे मैं स्टेट वाइज रेफर करूंगा —

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Hindi Translation.

इसमे जाहिर है कि हमारे लोगो की सालाना पर केपिटा इकम क्या है। मैं यहा एक वरस कोट करता ह— ग्रा तुझ को बताऊ मैं तकदी-रे-उमम क्या है, शमशीरो सिनान ग्रकल ताऊस-व स्वाब ग्राखिर।

I will explain to you What is the destiny of a Nation, is First they labour and struggle then they enjoy themselves that is the end of the Nation.

ग्रौर जिस वक्त वह एंश व ग्राराम में लगते है, मै ग्रदब से गुजारिश करूगा कि ग्राम जनता जिन्हों ने श्रग्रेज से हिन्दुस्तान लिया वह समझती नहीं है कि ग्रभी इसका हिन्दुस्तान बना है। मै समझता हू वह कदरों से गुमराह नहीं है कौन सी वेल्यूज हम सामने रखें। हमारी कौम न ही रिशया का गुलाम बनना पसन्द करती है न ही ग्रमरीका का। मैं यहा जरूर यह कहगा कि हमारे गरीब लोगों की तीन बेसिक जरूरते ग्रभी पूरी नहीं हुई है।

पचास करोड लोगो की अक्सरीयन की जरूरत पूरी नही होती है—पानी खुराक और शेल्टर—53 करोड के करीब लोग फरमाने है, हो गये। उनकी वेसिक नीड्स वाटर, फूड एण्ड शेल्टर बेसिक तीन जरूरते जिनको फाइनेस मिनिस्टर साहब ने भी कोट किया है, अभी पूरी नही हुई है। तो आप पर कैंपिटा इकम से समझ गये होगे कि हमारी आम जनता गरीब है और टक्तमादी कन्ट्रोल किन हाथो मे है कब तक हम लोगो की ख्वाहिश से आखे वन्द करते रहेगे। खैर मै यह गुजारिश करूगा कि गाधी जी ने जो रास्ता हमे बताया,

पडित जी ने जो रास्ता हमे दिखाया लोगो को इस रास्ते पर ज्यादा यकीन है। डेमोक्रेसी पर यकीन है ग्रौर लोग मताहिद होते है जब हमला होता है भले ही वह हमला चीन करे या पाकिस्तान वह खतरा इतना क्योंकि लोग इस वक्त हमारे साथ होते है। लोग मकाबला करते छातिया उभार कर गोलिया खाते है। जम्हरियत पर यहा के लोगो का यकीन है ग्रौर यह चीज एक कामयाबी है। पडित जवाहर लाल के उन म्रादर्शी की गाधी जी के उन ग्रादर्शों की लोगो को इस बात पर यकीन हम्रा है कि हम डेमोकंटिक वे ग्राफ लाइफअडाप्ट कर चके है। जिस के सामने हमारे दश्मनो ने शिक्स्त खाई है। भ्राज हमारे भाई दूसरी तरफ के जो कि पूरे 21 साल से जबान नही खोल सके है वे इस बात का एतराफ करते है कि हम कामयाव हुए है। जम्हरी स्रादर्भ कामयाव बनाने मे सैक्युलरइजम कायम करने मे हम काम-याब हुए है यह ठीक है कि इस बुनियाद पर हम खटे हुए है। इस बुनियाद पर हम इक्ट्ठे हए हैं, इस बुनियाद पर अग्रेजो को भगाया लेकिन उन पर शिद्दत से काम करने की हमे जरूरत है ।

मै एक मिसाल बताऊगा मैं खुशकिस्मती से उस स्टेट से हू जिसके बारे
मे कहा जाता है कि काश्मीर पर बहुत
खर्च हुग्रा। मैं कहता हू कि काश्मीर
के नाम पर खर्च हुग्रा है।

Much has been spent on Kashmir, that is in the name of Kashmir, but very little has been spent in Kashmir

क्या यह सच नही है कि अभी हाल मे आवाज आई कि 2 करोड़ का वहा [श्री सैयद हुसैन]

नुकसान हम्रा है। बर्फ गिरी ग्रौर फिर श्रखबार मे ग्राया कि 9 करोड हम्रा ग्रौर मेरे एक पास श्रखबार है जो काग्रेस गवर्नमैंट को स्पोर्ट करने वाला ग्रखबार है ग्रौर इसने सच बात लिखी है कि वहा बे वक्त बर्फ पड़ी जिस की वजह से 20 करोड़ का लास हम्रा है। के काश्मीर मिनिस्टर ग्रीर प्राइम मिनिस्टर करते है लोगो के लिए । उन समझता हू कि उन को किसी तरह से भी ज्यादा से ज्यादा मदद मिलनी चाहिए वहा गुलमर्ग मे एटामिक श्राबजर्वेट्टी है वहा स्राबजर्वेशन हो रहा है। चीन जो एक्सप्लोजल करता है उसकी वजह **से** ऐसे जरात हवा मे मिले है जिसकी वजह से ही ऐसी ग्राऊट ग्राफ सीजन बर्फ पड़ी है। ग्रप्रैल के लास्ट मे कि जितना हमारा फुड था, क्राप थी चेरी, अखरोट, सेव वे सब तवाह हो गया ग्रौर काश्मीरी गरीब जिन केपिटा इकम मैंने देखी कि सबसे कम है Minus one state, I can quote that Bihar.

हमारे बिहार के भाई हम से कुछ पीछे हैं तो मै प्रदब से गुजारिश करूगा कि 21 साल से कहा जाता है कि काश्मीर ने तरक्की की है। मै खुशी से कहता हू कि पहाडों के बीच मे जहा कि रास्ते नहीं थे रास्ते बनाए गये। कारखाना वहा कोई नहीं है, इण्डस्ट्री के बारे मे मैंने पूछा इण्डस्ट्री मिनिस्टर साहब से ग्रीर मैं उसे पढ कर मुनाऊ—लिखा है—

"The provisions for outlays on industries and mining during the Third Plan and the last three An nual Plans have not been fully utilized by the State Government' This is the reply from the Central Government

हमारा मसला यह नही है कि हम कुछ इलादा है। हमारा मसला यह है कि ग्राम जनत जो है, उनके पास मिसोसिज नहीं है——

There is yawning between them ind the common and down troden people every where

मै यह कहूगा कि हमारी जो पालिसी है उसके मताबिक म्राज जो पैसा हम खर्च करते है जिन हाथो से खर्च करते है वह इस मकसद को पूरा नही होने ग्रौर इसकी वजह से ग्रक्सर गवर्नमेट फेल होती है चाहे वह श्रपोजीशन की हो या काग्रेम की। खश किस्मती से मै काग्रेस का मेम्बर ह मझे फिखर इस बात का कि जम्म मे काग्रेस दोनो तरफ से कामयाब हुई है। जम्म व काश्मीर के लोगो ने ग्रौर लहाख के लोगो ने काग्रेस का साथ है । रिसेट इलेक्शन मे करीब करीब सारी सीटे काग्रेस ने जीती सिर्फ इसलिए कि काग्रेस सेक्यलर है ग्रौर वहा के लोगो का फेसला सही मगर मैं यह ऋजं करूगा कि जिन हाथो के जरिए हम काम बराना चाहते हैं वह इस मकसद को पूरा नही करते जिस का नतीजा यह होता है कि लोग हम से दूर हो जाते है ग्रौर हम लोगो से दूर जा रहे है। मेरा सजेशन है कि हम एक कमेटी बनाए जो ग्राम जनता की जरूरतो--पानी मकान ग्रौर रहने की जगह की, रूरल इम्पलाइमेट की रेमीडी क्या है, इस बारे में गौर करे यह मेरी गजारिण है। मैं काण्मीर की इण्डिस्टी के बारे मे गजारिश करना चहता हमारे यहा से फुट एक्सपोर्ट होता था श्रौर पिछले साल हमारे चीफ मिनिस्टर ने क्हा था कि वह करीव सात करोड एक्सपोर्ट हम्रा था। ग्रफमोस साथ मझे कहना पड़ता है कि ग्रब जब कि हमारा लास करोड 19 ऋाप हमारी वरवाद हो गई। वाइस चेयरमेन साहब, ग्रब

एक्सपोर्ट कर पाएगे ग्रोर हम वहा इम्पोर्ट क्या कर रहे है। यह मै जानना चाहता हु। भ्राप ने जवाब दिया ह कि सीमेट फेक्टरी वहा है। वह उस वक्त की है जब कि शेख ग्रब्दुला साहब हक्मत चलाते थे। में खुशी से कहगा कि बख्शी गुलाम मुहम्मद के समय कुछ हुन्ना है। मै इसे बहुत अप्रीसेशन देता हु। काग्रेस में रह कर क्योंकि मै इम्पार्शल तरीके से बात करता हू। जहा तक गवर्नमेट का ताल्ल्क है मै समझता हू कि इसने कुछ किया है, लेकिन म्राप देखें कि इस का एडवटेज कौन लेता है। कोई नही लेता। एडवटेज स्रगर कोई समझे कि मझे मिला तो वह इसे नही मिलता । एडवटेज दूसरे का मिलता है जो वहा के बद-हाल लोग है उनको एक्सपलायट किया जा सकता है हालाकि न्राज तक हमने उसे शिकस्त दी है क्योकि इसके खिलाफ एक ग्राइडियालोजिकल युनिटी है--

There is a purpose of unity before us and we have achieved that purpose of unity. Democratic way of life we have achieved

तो मै ग्रर्ज करूगा कि हमारे काश्मीर मे कोई सरकारी कारखाना नही है। मेडिकल कालेज ग्रौर स्टेटम मे ज्यादा है श्रौर हमें शिकायत इस बात की है कि जापान से एग्रीकल्चर के 9 या 10 युनिट श्राए लेकिन हमको एक भी नही मिला। तो मै यह भ्रजं करूगा कि हमारे यहा इजीनियरिंग कालेज हो मेडिकल कालेज हो, जो है वे हमारा परपज पूरा नही करते। मै गवर्नमेट से पूछना चाहता ह कि स्राखो पर पहनन के गोगल हम श्रपने मल्क मे बनाते है इस बात का हमे फिखर है, ब्लेड हम बनाते है, घडी हम बनाते है लेकिन ग्राज के बडे ग्रादमी जो रेडियोग्राम रखते है, ट्राजिस्टर

रखते है इस बात की कोशिश करते है कि वे फारेन हो। हम इस बात की कोणिण करते है कि बाहर जाए तो बच्चो के लिए फारेन चीजे मै पूछना चाहता हू कि हिन्दुस्तान की बनी हुई चीजो मे से कौन सी काश्मीर मे बनाते है ? ब्लैंड बनाते है[?] क्या हम वहा फाउटेन पेन बनाते है[?] क्या हम वहा टेलीफोन या घडियाँ बनाते है ? हम एक ब्लैंड और पेसिल भी नही बना सकते। हम एक चमचा भी नहीं बना सकते। इसका मतलब यह है कि काश्मीर सिर्फ एक तमाशा की जगह है। वह है, वहा हवा है, पानी है ,ठड रहती है लेकिन वहा के गरीबो के लिए वह जन्नत मे जहन्त्म है स्रोर यह हम किस स कहे। हम 50 करोड लोगो से नजरे मिलाए हए है। हम दूसरो की तरफ नही जाते। हम ग्रमरीका की हमदर्दी मे नजर मिलाए नही वैठे है । 50 करोड हिन्दुस्तानियो के साथ नजरे मिलाई ग्रौर दिल मिलाया ग्रौर उनसे हम को ग्राशा थी उन्होंने उसको पूरा कर दिया। यहा के जवानों ने साबित कर दिया जब हमला हम पर हुन्ना तो सेना आई और उसने हम को, आप को बचाया हिन्द्म्तान को बचाया श्रीर त्रगर यह मदद करती है तो हिन्दुस्तान के 50 करोड लोगो की मदद करती है इसमे ग्रहसान किस का है। मै निहायत स्रदब से गजारिश करूगा कि हमे क्या चाहिए। प्लानिंग के मुत्तलक नही कहुगा क्योंकि वह जंर-बहस नहीं है लेकिन इस हाउस में ग्रर्ज करूगा कि लोग बहुत गरीब हुए है, रूरल ग्रन-इम्प्लाइमेट है, कोई इण्डिस्टरी वहा नहीं है श्रौर इस वक्त 20 करोड का वहा नुकसान हो गया तो वे लोग हिन्हस्तान के श्रवाम की तरफ देख रहे है ग्रौर यह हमारी बद-किम्मती हागी ग्रगर हमारी

[श्री सेयद हुसैन]

पूरी तरह से इस तरफ ध्यान नहीं देती।]

SHRI G. A. APPAN: Mr. Vice-Chairman, Sir, at the outset, I am not very happy at the Government's attempt to come here with a large number of items asking for ratification or the permission of this august House to sanction the amounts provided there in this Appropriation Bill. I can say with all the modesty at my command that all the policies and programmes of the Government of India could be run with half the amount that is being now spent every year. The amounts that are provided for under these heads are extraordinarily unwarranted, unrealistic and irrational in approach, for most of the money that is being asked for is being spent on big officers and on prestige policies and programmes rather than on Plan priorities of an indispensable nature. Any good economist, any good administrator, could run the Government; any good Finance could budget them all with only half the amount that is being now asked for from Parliament for the continuance of all the activities now adumbrated. The Government of India's Budget is rather too large and too uncompromising for such a country as ours. The division of India into linguistic States is a great burden on the poor resources of the country. Adult suffrage is given indiscriminately. Though most people might judge that it is good, I do not agree here, for with this extent of illiteracy in this country, where is the need for this costly adornment and gamble of adult suffrage? I know for certain—I have my electoral experiences—that people are selling their votes even for one puliodarai potlam or for four annas etc. People come outside the booths with their votes and sell them. For people who can sell costly votes, valuable votes, even for one puliodarai potlam or for four annas, etc. where is the need for adult suffrage? This is unwarranted unless all the people are educated sufficiently about the value of adult suffrage, that even 🛾 a 🖡 single vote can topple a whole Government. There is no need for this adult suffrage. Before adult suffrage is publicly and properly utilised, the Government should come out and make it their first and foremost policy to educate the electorate on the value of this suffrage. Furthermore, where is the need for this adult suffrage in a country of illiteracy? First of all, the Constitution provides that within ten years from the commencement of the Constitution education up to 14 years should be made compulsory and free for all. What is the percentage of literacy now? Is it more than 25 or 30 per cent? When you could not maintain what you promised or at least what you proposed to do, there is no need for such a tall talk and false day-dreams to do propaganda about what you cannot achieve or accomplish.

The industrial policy of the Government is another grave mistake that they have themselves committed to. Rather than developing the smallscale industries, the agro-industries, the cottage industries and things like that, we have now adumbrated or we have greater reliance on or scope for, building up costly industries and nationalised industries. Where is the need for the nationalisation of industries when you cannot aim at or bring about profitability? Is it industry? Why should you run such costly games? After all, they cannot be based on prestige policies. And when there are entrepreneurs who can run industries, the Government need not put spokes in the running wheel of Indian economy.

The Educational Budget that is coming up is another great blunder. Of course, education has to be given freely and compulsorily up to a certain stage, and not up to all standards, up to post-graduate and doctorate standards. To whom does it go? It goes to the vested interests and the wealthy people. And research also is not being done on scientific lines. As long as we can utilise the benefits of other countries or follow people who have great experience in

research, why should we waste our money and time in these prestige policies for namesake?

There are three things which are very important—food, shelter and clothing Regarding food, we have a vast area, a vast expanse of land lying idle Should not the Government try to take canals to all the waste and arable lands and put them into cultivation, under tractor or mechani sed cultivation, rather than taxing the poor people, the commercial people, the business people, industrialists, up to the throat? And they have to pay through their nose This is being done. The canons of taxation are that the people should not feel that they are paying, should not hesitate to pay if it is a normal, bearable level of taxation When the taxation is heavy they try to evade. When you are not collecting the full revenue of tax what is the use of your taxation at all? morning, the Finance Minister said that there are thousands of people who evade taxes to a limit of one lakh and ten lakhs What are your officers doing? What is the use of your taxation? If an officer is not able to do his duty satisfactorily

SHRIP C SETHI May I correct him? They were figures of arrears, not of evasion

SHRI G \ APPAN Anthow coming to the point of agriculture Government will have to spend at least a large portion of their money, their surplus reserve on the develop ment of agriculture, on the welfare of these farmers and agriculturists On account of the fragmentation of holdings into small holdings—we do not have larger holding—the economy of agricultural labour is very very agriculturists of deplorable The India are born in debt, they live in debt and they die in debt What do the Government do to relieve them of their pitiable plight? They will have to be given all financial assis tance, long term loans medium term loans and short term loans at a rea sonable rate of interest, not at an interest of 12 or 13 per cent

As a farmer I know that in the villages the farmers get loans at the usurious interest of even a hundred per cent Should not the Government come forward to relieve this very painful anguish of borrowing usurious rates of interest rather than spending all our money on these drought schemes, flood prevention schemes etc. Why not have a big canal from the Ganges to connect the Southern parts of India: If the big rivers of the North are connected with the smaller rivers of the South there will be perennial flow of water, there will be no scarcity of water. The water that is now going into the sea as a waste could be tapped, can alised and usefully utilised rather than allowing it to flow away into the sea

Apart from that, all the waste lands that are lying fallow should be given free to everybody in the country who have no land and not for people who will simply keep it in their name, it should be given to the actual tillers How many people are of the soil starving without any land, without any land to live on I would rather appeal to the Government to take a correct statistics of the arable waste land, hill tracts and river beds etc and to distribute them to the land less labourers within two or three years from now

Coming to the point of education, I have once again to say that educa tion, though a State subject, the Government of India have got their own responsibility. Higher education can be given free to everybody part time education. In this connec tion may I draw the attention of this august House to the representation which I sent to the Government of India in 1946 and to the various State Governments that education can be provided free as part time educa tion to outside candidates for the various University examinations, graduation, post graduation and doc torate standards?

Regarding the development of cottage industries, the use of techno crafts has to be made fully rather than

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putting in ordinary people, ordinary graduates, vested interests as in-charge. Take, for instance, the Khadi and the Village Industries Department and the activities of the Khadi and Village Industries Commission. May I submit to this august House that immediately a Commission will have to be appointed with at least five people as its members, people connected with the khadi and village industries work, go into the working, efficiency and economy and the profitability of every sector there. Many of the people in the Khadi and the Village Industries Department are prestige people who have come there by favouritism and things like that. Take, for instance, the Department of Khadi and Village Industries in my State. An ordinary man is getting Rs. 1,200 p.m. because he belongs to the ruling party at the Centre. Another failed intermediate has been getting more than a thousand rupees. An ordinary B. Sc., a great enemy of the Scheduled Castes, Mr. S. Padmanabhan, is the Secretary of the Khadi and Village Industries Commission. He appointed there to implement the prestige policy of the Congress people then. He has terrorised the whole staff of the Khadi and Village Industries Department. He should be immediately suspended. Similarly, a number of senior officers appointed by the previous Congress Ministry under favouritism, who have been misfits, should be immediately suspended and a Commission should be appointed the economy of to look into Department, and the question of appointment of Scheduled Castes. Not a single Scheduled Castes man is there in the whole of the Khadi and Village Industries Department. We should also immediately appoint a committee to look into the question of the administration of the khadi and village industries. We should try to improve the scope of the kisan charkha and its products rather than spending a lot of money over this ambar charkha programme and the uneconomic policies of the Depart ment that are being pursued for the

sake of prestige. (Time Bell rings) I wo more minutes.

Regarding the question of printing and stationery. Mr. Vice-Chairman, it is a pity that the Finance Department and the Secretariat here do not have any sense of proportion in spending money over stationery. Mr. Vice-Chairman, I am getting, side by side with the English version, the Hindi version of the Budget papers. I do not know anything about Hindi. I do not know why they force down my throat the Hindi version along with the English version. Is it the intention of some of these wonderful Ministers to penalise me by this burden of rotten stuff of this Hindi mate-Should they not care to save money over printing and the paper which is a scarce commodity in India and divert it to the people who have better use of it? Why should they waste money

SHRIM \ II L \ LIIHA (RAJA-GOPALAN): You can ask them not to waste money. But do not call it "rotten". How do you say it is rotten?

THE VICE-CHAIRMAN (SHRID. THENGARI): Mr. Appan, that is not the subject-matter of discussion here.

SHRI G.A. APPAN: Anyway, the money that is now being spent over the printing and paper of the Budget will have to be reduced by half.

Then, take the simultaneous translation that is being done here. What a waste? Is it not a penalty for people like us? It is an august House. These people want a salary of Rs. 1,000 or Rs. 1,200 per month. Could our Members not understand one language? When you can be satisfied with one commodity why do you want to waste your money over three or four commodities? When you have delicious Laddoo to take, why do you want peas and murukku.

THE VICE CHAIRMAN (SHRI D. THENGARI): You may kindly desist from discussing this problem of simultaneous translation because it is introduced by the Chairman.

SHRI (A APPAN Anyhow, we will have to appoint a small Committee to look into this whose question of expenditure

SHRI \KBAR ALI KHAN Would it not mean expenditure?

SHRIG A APPAN Mr Ruthna swamy put a very, very wise question when he asked how far are we able to economise on our administration We should have smaller committees, not with 30 or 40 members, let us have one member from each region knowing accountancy, audit, costing, m in igement, import, export, produc tion, managerial efficiency, adminis trative efficiency, political adminis tration and all other things to look into all these things Therefore, do not know what our committees do, and even when these committees submit their reports I do not know why those reports are not imple mented at all I would rather say that smiller committees should be appointed rather than big ones

THE VICE CHAIRMAN (SHRI D THENGARI) Please wind up

SHRIG A APPAN I leave it to the Government, the hon'ble Minister here to please reply every point that I have raised whether it is rational or irrational and how far it is going to be implemented from now itself rather than later

SHRI SANDA NARAYANAPPA (Andhra Pradesh) Mr Chairman, Sir, the Appropriation (No 3) Bill is under discussion in our House now and I am supporting the Bill We have passed such Appropri ation Bills every year since we attained independence But what is the result of passing these Appropriation Bills? This needs to be carefully considered Under each Ministry huge amounts have been allocated in the Appropri ation Bill The question now to be considered is whether the national income has increased or the per capita income of an individual has increased If these two questions are put I think the inswer will be in the negative In this connection the Prime Mini ster of India has recently said that for 80 per cent of the population in the country, the level of income and standard of living is below average, and that necessary attention should be bestowed for their development and for the improvement of the condition of the common man. But, considering the present position of the economy of our country, are our Appropriation Bills going in the right direction in order to improve the condition of the common man in the country?

Now, Sir I come to the handloom sector which is an important sector in the country Millions of people are depending upon this handloom industry Woollen handloom industry is there silk handloom industry is there and cotton handloom industry is there. These people are not well educated Neither are they able to agitate nor are they able to start strikes to draw the attention of the They are very meek Government ind disciplined and they stick to their looms But they are not able to earn sufficient income from this industry Many concessions have recently been given to the cotton textile mill indu stry There are nearly 300 to 400 mills in the country and they are economic cally sound And the people who have invested capital in this mill industry ire cipable of starting agitations and bringing pressure on the Government to draw attention to the difficulties they are confronted with in their industry And the Government gives some concessions to the textile mill industry as well as to the powerloom Recently, Sir, when this ındustiv Bill was under consideration before the Lok Sabha some concessions were given for the products of the power loom and the mill industries, whereas the handloom industry has been com pletely neglected and their representa tions have not been considered. Only up to 40 count of varn is exempted from excise duty. That is the only concession that they have given They have set up in All India Handloom Board and through that Board they are giving certain ficilities. Hitherto they were giving a rebate on the sale

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of handloom cloth. Now that has been dispensed with. And the facili ties that were created through cess fund for the development of this handloom industry and for the promotion of export of handloom cloth to other countries have also been neg-Only they are celebrating lected. every year Handloom Weeks other things. But that does not give much benefit to the handloom industry. Some propaganda will be carried out some pamphlets will be distri butcd, some meetings will be organised and some money will be spent on this propaganda and other But do these help the schemes. handloom industry really? Take, for example, the composite mills, are getting varn at a cheaper rate. Soon after cotton is converted into varn, it straightaway goes to the mill where cloth is produced. section But when that yarn comes to the handloom weaver, it has to under go so many processes and he has to bear so many charges. Bundling, baling, transport and other charges and excise duties will be added, and this is a very great burden to the handloom weaver in competing with the textile mills. That is the position that the handloom industry is facing now. In order to give relief to the handloom weavers, the yarn rate should be brought down and it should be supplied to the handloom weavers at the rate at which the composite mills are getting. If this kind of concession is given, the handloom industry will be able to stand in the

Then, Sir, in the handloom industry they are using some chemicals, dyes and other things. But some excise and other duties have been imposed on these. Take, for example, soda, soda ash and other things. Millions of people are depending upon this handloom industry and they have to use dyes and chemicals, for continuing their industry. Unless handloom duties are removed they cannot stand in the market. They are not able to compete with these powerlooms and the textile mill industry. I, therefore,

request the Finance Minister to consider the representations that have been sent to him The Finance Ministry has to examine all these things—to give relief and remove the excise and other duties levied on dves and chemicals which are used by the handloom industry. Also, I request the Government of India to consider their policy on textile industries again and make a definite reservation for the handloom industry: that is, bordered saris and dhoties should be exclusively reserved for the handloom Then only this industry ındustiv. will stand and find its proper place in India, and millions of people will make a living from this industry. Unless these facilities are given, the handloom industry will face a very critical situation and the people who are dependent on this industry will have to suffer.

Regarding export of handloom products, recently we heard that the handloom products used to go to Nigeria, South African countries and some of the European countries. But these markets had not been properly utilised and they have stopped importing our handloom goods. On account of this, there is a very big setback in the handloom industry and we are not able to export our goods to other countries. I, therefore, request the Finance Minister to take promote the such steps as would export of our handloom goods to other countries, and see that our foreign embassies are properly instructed so that markets for our handloom products are properly explored and we have a good sale in foreign markets, and our handloom weavers get a fair wage and a fair living. In this connection, I would also congratulate the Finance Ministry on one step taken by them. They removed the duty on power driven motors in order to give relief to the agricultural community. It is a good thing and I appreciate it. Many Members have expressed that the Government has not taken proper steps in order to improve food production in the country. In the agricultural sector the steps taken by the Government are to be appreciated. Research stations attached to the agricultural industry must be strengthened. More hybrid varieties in cotton and commercial crops like groundnut, sugarcane and other things have also to be introduced so that our national income goes up, so that the standard of living of the common man can be increased.

The Appropriation (No. 3)

Then, regarding the famine-affected areas, no permanent measures for relief have been suggested nor have necessary funds been allocated for such areas. In Andhra Pradesh there is an area called the Ravalaseema where once in every two years we suffer from famine. Lakhs of rupees are spent there for giving temporary relief, but no permanent eradication has been effected. I request the Government of India to take note of these famine and drought-affected areas and I suggest that underground water should be tapped in those areas which is the only solution—through which we can improve the condition of the rural areas and the people who are dependent on land in the villages. I would request the Finance Minister to bestow his attention on this problem and allocate large sums of money for eradicating the famine conditions permanently from the Rayalaseema area. I would suggest that for tapping ground-level constituted, a commission may be statutory body may be appointed in order to suggest ways and means to improve the condition of the famineaffected areas in the Ravalaseema So many measures have been taken by the Government of India till now, but these measures have been taken only on a temporary basis. Whenever there is famine they send some grants and loans to the State Government and the State Government is in turn passing on these sums to those areas which they are spending there. But that is not adequate. I, therefore, request that a permanent suggested in order to solution be bring those backward famine-stricken areas on a par with other areas. The people of those backward areas are all dependent on agriculture.

Andhra Pradesh, as you know, is a granary of foodgrains. It is supplying foodgrains to the country. Big projects have been taken up there. The Nagarjunasagar project is under completion. Due to lack of funds its work has been slowed down. is the Pochampadu project on the Godavari river. It is in the Telangana area. It is to cover nearly four or five districts. Lakhs of acres will under cultivation there. therefore, request that the Pochampadu project may be given top priority. As you know, in Telangana we are seeing how the Telangana people are agitating that their area has been neglected and that their development programmes have not been properly tackled. In view of all these things the Government of India should allot more funds for the completion of the Pochampadu project immediately so that those backward areas may be developed.

Then, we have the Srisailam power project. This is a power project on the river Krishna. In reply to one of the questions asked during the last session I heard this project that would be completed in the year 1974-We are now in the year 1969 and it will take five or six years to complete the project. This is a big power project started some ten years back and Panditji laid the founda-tion for this project. The Andhra Pradesh Government thought that after the completion of the Srisailam project the power rate per kilowatt would go down and that the area could be industrialised as also the agricultural sector strengthened. request the Government of India to take into consideration all these things and allot more funds for completing the same soon.

There is another thing I would like to bring to your notice. An All-India Handloom Fabrics Cooperative Society has been organised with headquarters at Bombay. The Society has applied for a loan of Rs. 25 lakhs for exporting handloom cloth from our country. But the Government has given only Rs. 10 lakhs. With

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this meagre amount how can they produce all the varieties that are required in other countries? I request the All-India Handloom Society Fabrics Cooperative be given at least Rs. 25 lakhs as loan in order to boost up their export scheme, in order to give a good standard of living to the people who are working in the Fabrics Cooperative Society. In all these mat ters I request the Government to give top priority to the development of handloom industry and the backward areas in the country.

Finally there is one more thing, Sir, that is regarding the salaries and allowances of the Members of Parliament. The report of the Joint Committee of the two Houses is ready and I would request the Government to take immediate steps in order to finalise . . . (Interruptions)

SHRI AKBAR ALI KHAN: Let the Opposition take the lead, not the Congress.

SHRI SHERKHAN (Mysore): Let him say that. He is free and he can express his views.

SHRI SANDA NARAYANAPPA: I am mentioning it because the Bill relates to finances. I suggest that the salaries and allowances of the Members may be discussed soon and I hope the Bill will be passed by both the Houses.

With these words I thank you, Sir.

श्री मानसिंह वर्मा (उत्तर प्रदेश):
उपसभापित महोदय, इस विधेयक के
केवल एक या दो मदों पर ही मै ग्रपना मत
व्यक्त करूंगा क्योंकि समय बहुत कम
है। यह बहुत बड़ा विधेयक है ग्रौर
बहुत बड़ी धनराशि से सम्बन्ध रखना है।

श्रीमन्, मुझे सब में पहले शिक्षा के विषय पर कुछ प्रकाण डालना है। स्वतंत्रता के वाद जितना ध्यान इस विषय की भ्रोर देना चाहिये था उतना नही दिया गया । यहां जब कभी भी शिक्षा के विषय में प्रश्न उठता है तो यह कह कर टाल दिया जाता है कि यह तो राज्य का विषय है ग्रौर पैसा बहत कम है या नहीं है। मैं यह समझता हं कि यदि कोई म्रावश्यक विषय है, जो म्राधार है, जो बेंस है, जिस पर सारे राष्ट्र की एकता निर्भर है, जिस जितनी भी योजनाएं यहा पर बन रही है उनकी सफलता निर्भर है, जिस पर कैसे यहां के नागरिक होने चाहिये यह निर्भर करता है, जिस पर कैसा हमारा राष्ट्र होना चाहिये यह निर्भर करता है, तो वह केवल शिक्षा है। मैं तो बहुत कुछ सोचने के बाद भी यह नही पाया कि जिस समय हमारे बडे लोगो ने विधान बनाया था उस समय उन्होने शिक्षा को राज्य का सबजेक्ट. स्टेट सबजेक्ट, क्यो बना दिया। सबजेक्ट्स जो है मै यह समझता हूं कि उनसे भी सर्वोपरि यदि कोई सबजेक्ट है, यदि कोई विषय है तो वह शिक्षा का विषय है।

श्रीमन्, शिक्षा का उद्देश्य क्या है?
शिक्षा का उद्देश्य है मानव को मानव बनाना श्रौर श्रच्छे नागरिक पैदा करना। केवल डाक्टर, इंजीनियर, या यह जो ब्युरोकैसी का कारखाना चला हुग्रा है उसका पुर्जा बना कर के तैयार कर देना, क्या केवल शिक्षा का यही उद्देश्य है?
मैं समझता हूं, नहीं। श्राज जितनी भी समस्याएं, हमारे सामने श्रा रही हैं वे सब इसी कारण से हैं कि हमने इस विषय की श्रवहेलना की है, हम इस विषय की श्रोर उदासीन रहे हैं।

श्रीमन्, प्रत्येक राज्य में ग्रलग-ग्रलग प्रणाली है, ग्रलग-ग्रलग पुस्तके है, ग्रलग-ग्रलग सिलेवस है। मैं स्वयं महसूस कर रहा हू, मेरे बच्चे उत्तर प्रदेश मे पढ़ते है, यहा लाना चाहता हू, किन्तु कठिनाई है उनके लिए सारी पुस्तके बदल जायगी, माध्यम बदल जायगा, सबजेक्ट बदल जाएगं भ्रौर बार-बार यह सोचने पर विवण होना पड रहा है कि किस प्रकार से उत्तर प्रदेश के बच्चो को यहा लाकर दाखिल कराया जाय। स्राज नेशनल इन्टीग्रेशन, भावात्मक एकता की स्रावाज बुलन्द की जा रही है। कैसे वह एकता होगी। शिक्षा मे भी एकता नजर नही क्रा रही है। यहा का व्यक्ति जब मद्रास मे जाता है तब ग्रपने ग्रापको बिलकुल ग्रजनबी पाता है, कुछ जानता नही है ? हमारे उत्तर प्रदेश मे बहुत से दक्षिण भारतीय भाई है, जब उनके बच्चे हमारे यहा स्कूलो मे जाते है तो ऐसा लगता है कि बिलकुल अनपढ है, कुछ जानते नही है। उनको कितना समय लगता है ?

श्री अकबर अली खान मीडियम की बजह से।

श्री मानसिंह वर्मा मीडियम का कारण नही है, स्रमेक कारण है। क्षमा करेगे नवाब साहब।

> श्री चित्त बासु: यह नवाब है? श्री अकवर अली खान नहीं, मजदूर।

श्री मानसिंह वर्मा शिक्षा के क्षेत्र मे मैं 15 वर्ष तक कार्य करता रहा हु। मै समझता ह कि यदि राष्ट्रीयकरण किसी विषय का होना चाहिये था तो केवल शिक्षा का ही होना चाहिए था। स्राज स्रोर चीजो का राष्ट्रीयकरण करते चले जा रहे है, पीछे पडे है राष्ट्रीयकरण के। पबुलिक एन्टरप्राइजेज हम पैदा कर रहे हैं। हर चीज के लिए होड लग रही है कि राष्ट्रीयकरण होना

चाहिए किन्तू जिस चीज का, जिस विषय का राष्ट्रीयकरण होना चाहिए था वह शिक्षा है। कितनी बडी सुविधा होती सारे देश के ग्रन्दर ग्रगर शिक्षा का माध्यम एक होता, एक सा स्तर होता। कहने को कहते है कि पजाब की मेथेमे-टिक्स बहुत ग्रन्छी है, मद्रास की भ्रग्नेजी बहुत ग्रच्छी है। यू० पी० का क्या श्रच्छा हे कुछ कह नही सकते।

एक माननीय सदस्य हिन्दी ।

श्री मानसिंह वर्मा हा, वहा की हिन्दी ग्रच्छी है, वहा की बगाली ग्रच्छी है। ग्रगर इस प्रकार से ग्रच्छाई होगी तो वह ठीक नही है। मै समझता हू कि ग्राज जो हमारी सबसे बडी जरूरत हे, जिसके कारण हमारी सारी योजनाए सफल हो सकती है वह शिक्षा है। शिक्षा को यह कह कर कि वह प्रदेश का सब्जेक्ट है नजरन्दाज नही किया जा सकता, उसकी ग्रोर उदासीनता नही दिखाई जा सकती। वह ग्रापकी जिम्मे-दारी है इसलिए क्योंकि यह राष्ट्र है श्रौर पूरे राष्ट्र को श्राप चला रहे है। इसकी हानि श्रौर लाभ श्रापके ऊपर डिपेन्ड करती है। ग्राज हमारा बच्चा क्या बन कर निकल रहा है? वह समस्या ग्राज हमारे सामने ग्रा रही है। ग्रनुशासनहीनता एक बडी विडम्बना बन कर हमारे सामने ग्रा रही है। क्यों श्रा रही है, क्यो कि स्वय हमने बनायी है। जैसा मैंने शुरू मे कहा था कि शिक्षा का उद्देश्य क्या है "To make of the man". best <mark>श्रच्छे मानव उत्पन्न करना। यह हमारा</mark> सर्वोपरी सिद्धान्त होना चाहिए। क्या हमने बनाया? ग्राज पुरानी सब बातो को डिस्कार्ड कर दिया जाता है। जो पुरानी बात करते है उनके लिए कहा जाता है कि ये रिएक्शनरी है,

[श्री मानसिह वर्मा]

कियावादी है, पुरानी बाते ढूढते रूढिवादी है। परन्त् मैं समझता ह कि जो पुरानी बाते ग्रच्छी है उनको लेने में कभी भी हिचक नहीं होनी चाहिए भीर मैं ग्राज ऐसा मानता हू कि ग्राज वे पुरानी बाते शिक्षा के क्षेत्र मे ग्रा जाय तो ग्राज शिक्षा का क्षेत्र भी उतना ही भ्रच्छा हो जाय जैसा कि वह उस समय गौरवशाली था जबकि दूसरे देश वाले इसको गुरु मानने थे। श्राज हमारा बच्चा क्या बन रहा है? शिक्षा के ढ़ारा क्या उसको हम दिशा दे पा रहे इतना बडा देश है, इतनी बडी जनसंख्या है, इतने पढने वाले बच्चे है श्रीर केन्द्र से जो रुपया एजूकेशन के लिए दिया जाता है उसको देख कर बडी निराशा होती है।

समाजवाद का नारा लगाया हुन्रा है। स्रर्सा हो गया समाजवाद कहते कहते। समाजवाद का नगा चित्र देहात के स्कूलो मे देखिए। क्या समाजवाद नजर आ रहा है ? मुझे पहले भी एक बार मौका मिला था तो मैंने कहा था कि ग्राज वहा पर जो स्कूल बने हुए है, जो स्कूल देहात मे चल रहे वहा बैठने के लिए बच्चे को टाट पट्टी भी मयस्सर नहीं है भीर दूसरी तरफ वे बच्चे है जिनके ऊपर 5-5 सौ रुपए खर्च होते ਰੈ, ग्वालियर स्कुल है सिन्धिया का, देहरादून दून स्कूल है। इस प्रकार जो पबलिक स्कूल चल रहे है वहा 300, 400, 500 रुपए तक एक बच्चे के ऊपर खर्च किया जारहा है। फिर कहते हैं कि स्टैंडर्ड ग्राफ एज्केशन बहुत बढ गया है। किसके लिए बढ गया है? कौन लाभा-न्वित हो रहा है ? कौन लाभ उठा रहा है इसको देखने की भ्रावश्यकता है। मुझे देहा तमे छोटे-छोटे स्कूलो मे जाने

का मौका मिला है इन्स्पेक्टर श्राफ स्कूल होने के नाते ग्रीर मैने देखा है--मैं निमत्रण देता ह मवी महोदय को कि मेरे साथ चले (ग्रीर जाकर देखे कि स्कुल के बच्चो की देहात के अन्दर क्या स्थिति है—कि उन बच्चो के लिए न तो **बै**ठने के लिए टाट है भ्रौर न उनके तन पर कपडा ूँ है गुप्रौर न ही किताबे है। श्रीर गुरुजनो के विषय मे क्या एक बडी विडम्बना कह। वह जिसके बारे में कहते हुए दुख होता है, रोना स्राना है। स्राज शिक्षा के क्षेत्र मे देश का बेस्ट क्षेन होना चाहिए था, सबसे ग्रच्छा मस्तिष्क होना चाहिए था, सबसे उच्च स्तर के हमारे गुरुजन होने चाहिए थे लेकिन इस तरफ कोई ध्यान नही दिया गया। जिनके हाथो मे हमारी भावी सस्कृति है वे कैसे लोग है यह कहते हुए बड़ी शर्म श्राती है। जिनको कही पर, किसी और दूसरी जगह नौकरी नही मिलती वह कहता है कि चलो मास्टरी करेगे rejected from every corner इस प्रकार के लोग शिक्षा में माते है. श्रध्यापक वनते है श्रौर उनके हाथो मे हमारी स्रौलाद जाती है, बच्चे जाते हैं ग्रौर किस प्रकार के बन कर वे निकलते है ।

मुझे याद म्राता है हमारा शत्नु देश है चीन, लेकिन में म्रापको क्रूँ उदाहरण देता हूं। जब मित्रता चल रही थी तब मेरे एक मित्र एजूकेशन के म्रादान-प्रदान के सिलसिले में एक शिक्षक बन कर चीन में चले गए। जाते ही उनमें पूछा गया

'Are you married?". 'No Sir'. "Go back to your country, get yourself married and then come back"

उसको यहा भ्राना पडा 15 दिन के लिए। हमने इलाहाबाद के एक भ्रनाथालय की लडकी से जल्दी उसकी शादी कराई

क्योंकि बेचारा वह स्वय बड़ा गरीब

था, कही जल्दी से रिश्ता नही हो सका तो एक ग्रनाथालय की लड़की से शादी कराई श्रौर फौरन ही उसको लेकर वहा पहचा। उसके बाद वहा से जो चित्र भेजा था उसको देख कर प्रसन्नता होती उसने लिखा कि मेरे लिए हर प्रकार की स्विधा है। जिन चीजो की जीवन के लिए भ्रावश्यकता है वे सब मुझे मिली हुई है, किसी प्रकार की कोई कमी नही है। इसके भ्रतिरिक्त सी० **भ्राई०** डी० इस बात की खोज करती है कि कही मिया-बीबी मे श्रापस मे झगड़ा तो नही होता, कोई प्राब्लम तो नहीं है, घर की समस्याए तो नहीं हैं? इस कारण कि भ्रगर घर की समस्याए होगी तो यह व्यक्ति काम नही कर सकेगा । इसके हाथ मे हमारी आगे आने वाली भौलाद है, भागे भाने वाली सतति है जो श्रागे चल कर हमारे नागरिक बनेगे। भ्राज हमारा ग्रध्यापक स्कूल मे जाता है तो उसको फिक्र रहती है कि मेरी लडकी की शादी कैसे होगी, बैठा-बैठा सोचता रहता है, इसके भ्रति-रिक्त 4-5 ट्यूशन करना है जिनकी चिन्ता लगी रहती है कि ट्यूशन मे जाना है छुट्टी के बाद । थका होता है लेकिन तब भी ट्युशन पढ़ाएगा क्योकि उसका गुजारा नहीं होता। इसके भ्रति-रिक्त इस प्रकार के लोग ग्राते है जैसा मैने कहा। श्राज जगह-जगह लोजिकल सेन्टर्स खुले हुए है। काल मे साइकोलोजिकल सेन्टर्स नही थे लेकिन म्राचार्य इस बात की दीक्षा देते थे कि यह लड़का क्या बनेगा, कौन से सब्जेक्ट मे यह पारगत होगा, किस विषय मे पंडित होगा ग्रौर उस विषय का पडित बन कर वह शिक्षा करता था। ग्राज ऐसी बात है। जैसा मैंने कहा, जो सब तरफ से मायूस हो जाता है उसको

श्रध्यापक बना दिया जाता है। मै प्रार्थना करूगा, निवेदन करूगा कि इस विषय की ग्रोर ग्रुग्धिक ध्यान देखा जाने की आवश्यकता है, विशेष रूप से अध्यापक वर्गकी श्रोर। श्राज जो यूनिवर्सिटी के बड़े मे बड़े प्रोफेसर है उनका दूरिजा ग्राई॰ ए० एस० आफ़ीसर से कम रखा गया है क्योंकि स्राई० ए० एम० स्राफीसर बहुत बडी चीज है, एडिमिनिस्ट्रेशन मे है, प्रशासन करता है लंकिन उस एडमिनिस्ट्रेटर को बनाने वाला, उस् 🏋 ग्राई० एस० को बनाने वाला जो श्रध्यापक है वह स्राज बेगर की तरह, भिखारी की तरह रहता है, उसकी इज्जन नहीं होती। जिस देश के ग्रदर ग्रध्यापको के प्रति यह श्रद्धा हो, ग्रध्यापकों के प्रति यह भाव हो वह देश क्या पनप सकता है? उस देश में क्या तरक्की हो सकती है? म्राज जितनी भी समस्याये हमारे सामने श्रा रही है उनका सब से बड़ा कारण यह है कि ग्राज तक हमने इस विषय को नजरग्रंदाज किया है क्योकि कमाऊ बेटा तो यह है नही। णिक्षा कमा कर कुछ देने वाली नही है। यह तो खर्च ही कराती है इस लिये इस की तरफ से उदासीनता ग्रा गयी है। यह नही सोचा गया कि यह मस्तिष्क है। श्रगर मस्तिष्क ग्रच्छा होगा तो सारा शरीर श्रच्छा चलेगा। ग्रगर हमारे बच्चे ग्रच्छे नागरिक बनेगे, उनका चरित्र ग्रच्छा होगा, उन की शिक्षा भ्रच्छी होगी तो वे बडे हो कर भी ग्रच्छे नागरिक रहेगे श्रौर जब उन के द्वारा राष्ट्र का सचालन होगा तो वह सचमुच एक गौरव की चीज होगी।

SHRI AKBAR ALI KHAN: It is an investment.

श्री मानसिंह वर्मा यह सोचता कौन है! यही तो मैं भी कह रहा ह कि इस को इन्वेस्टमेंट कर के कौन

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[श्री मानसिंह वर्मा]

सोचता है। तो मेरा निवेदन है कि शिक्षा की केन्द्रीय योजनाये होनी चाहिये। रूरल एरियाज मे भी श्रर्थात् ग्रामीण क्षेत्रो मे भी इस प्रकार के ग्रच्छे-ग्रच्छे स्कुल होने चाहिये कि जिन मे गरीब बच्चे भी ग्रच्छे स्तर पर ग्रच्छी तालीम हासिल कर सके। यह होना चाहिये। क्यो नही हो सकते है। मै देखता ह कि सोशल वेलफेयर मे वजीफे दिये जाने है। इस प्रकार से रुपया बर्बाद किया जाता है। मैने भ्रक्सर कहा है कि इस तरह से वजीफे देने से कोई लाभ नही है। श्राप श्रच्छे सेन्टर, श्रच्छे स्तर के स्कूल कायम कीजिये श्रौर उन का सचालन केन्द्र के द्वारा होना चाहिये श्रीर इस के साथ ही सब स्थानो पर, सारे सेटर्स मे एक सा सलेबस होना चाहिए, एक सा काम होना चाहिय, एक से इस्ट्रक्शन्स होने चाहिये, सी शिक्षा उन को मिलनी चाहिये ग्रौर श्रच्छे से श्रच्छे ग्रध्यापको के द्वारा उन का सचालन होना चाहिये। ग्रगर ऐसा हो तो मैं नही समझ सकता कि क्यो नही श्रच्छे नागरिक पैदा होगे। श्राज वह स्थिति म्रा रही है कि परेशान है। भ्राज मै सुबह भ्रा रहा था, मैं ने देखा कि जिस तरह से हमारे नौजवान व्यवहार करते है, हालािक वे हमारे बटे है, हमारे बच्चे है, लेकिन उसे देख कर हमारा सिर लज्जा से झ्क जाता है। यह इस लिये हुआ है कि उन को कोई दिशा नहीं दी जा रही है। तो मैं यह निवेदन करूगा कि भध्यापको की ट्रेनिंग के लिये विशेष प्रबन्ध होना चाहिये। ग्रध्यापको को बिलकुल निर्द्वन्द कर देना चाहिये ताकि उन के लिये ग्रपने घर की समस्याये न रहे भ्रीर उन के लिये कसौटी ऐसी होनी चाहिये कि जो अच्छे से अच्छे

विद्वान हो वे ही इस लाइन मे श्राये। इम के लिये केवल यही नही होना चाहिये कि उन के पास चार, पाच डिग्रिया हो, बल्कि हमे देखना चाहिये कि उन का चरित्र कैसा है, उन की कर्त्तव्य-गरिमा कितनी है। मेरा अनुभव है कि टीचिंग लाइन में जो फर्म्ट डिवी-जनर्स होते है वे थर्ड क्लास लाते है श्रौर जो थर्ड क्लास होते है वे टीचिंग प्रेक्टिस में फर्स्ट क्लास साबित होते है। पढाने का एक तरीका होता है। हर एक भ्रादमी सफल भ्रध्यापक नहीं बन सकता। जो इस प्रकार से शिक्षा का काम करना चाहते है उन के ग्रदर से यह चीज पनपती है कि हम शिक्षक बनेगे। तो इस लिये कडी होनी चाहिये और उन को कसौटी पर क्सने के बाद, ग्रच्छे स्तर का पाने के वाद उन को शिक्षा विभाग मे लेना चाहिये. तब उन की नियुक्ति होनी चाहिये ग्रौर फिर उन को पूरा खर्चा ऐसा मिलना चाहिए कि जिस से उन को किसी प्रकार की कमी का ग्रनुभव न हो।

एक छोटी सी दूसरी बात मैं कहगा समाज कल्याण की। समाज कल्याण भी विषय ऐसा है कि जो राज्यों को सौप रखा गया है स्रौर केन्द्र की तरफ से इस के लिये इमदाद मिलती है, सहायता दी जाती है। प्लान्स बनते है, योजनाये बनती है। उन मे दिख-लाया जाता है कि समाज कल्याण के लिये इतना रुपया दिया जा रहा है। किन्त्र उस का परिणाम क्या निकल रहा है[?] कितना समाज कल्याण स्राज तक हो पाया है इस को ग्रगर हम देखते है तो हम को निराशा ही होती है। ग्रभी बहुत कुछ ऊधम मच चुका है पिछ्ले 15 दिन या महीने भर के भ्रदर कि देश के ग्रदर से ग्रस्पर्श्यता समाप्त नही हुई हे, बल्कि किसी किसी जगह

तो यह जातीयता स्रोर भी उभर कर सामने आ गयी है। बजाय इस के कि यह समाप्त होती यह उभर कर सामने ग्रायी है। मैं पूछना चाहता हू कि जातीयता को समाप्त करने के लिये क्या कदम उठाये गये है। मै पूछना चाहता ह कि यह भावना कि छोटा है, यह बडा है, यह ऊचा है, यह नीचा है, यह ब्राह्मण है, यह राजपूत है, इस को खत्म करने के लिये क्या किया गया है ? कुछ नही किया गया। एक छोटी बात थी कि सब लोग जाति-सूचक शब्द ग्रपने नामो के साथ न लगाये। लेकिन ग्राज तक सरकारी दफ्तरों में जाति पूछी जाती है, कचहरी मे भी जाति पूछी जाती है ग्रोर वह ग्रस्पर्श्यता ग्राप के मेन्नेटेरियेट मे भी बर्ती जाती है कि एक व्यक्ति ग्रपना पानी भ्रलग रख लेता है। मेरे पास इस तरह की मिमाले है। (Time bell rings) मैं दो चार मिनट ग्रीर लगा। तो भ्रगर 22 वर्ष के बाद हम भ्रम्पर्श्यता समाप्त नहीं कर सके तो ग्राज हम उस के लिये दोप देते है उन लोगो को कि जो रूढिवादी है, लेकिन हमारी तरफ से इस के लिये क्या किया गया है। रिप्रेजेन्टेशन्स होते है, रिजर्वेशन्स होते है। कोई भी डिपार्टमेंट ऐसा नही है सरकार का कि जहा पर रिजर्वेशन पूरा हो। ब्लैंक है सब जगह। बहुत कम है। स्राप फीगर्स ले लीजिये। जब हम ने फीगर्स मागे है, पूरा ब्योरा तो नही मिला, लेकिन वह निराणाजनक है। स्रभी पेरुमल कमेटी की रिपोर्ट निकली है। उस से पता चल जायगा कि स्राज तक समाज कल्याण के लिये क्या हुम्रा है। यह होना चाहिय था। हा, कुछ मुझे ऐसा लगता है कि भ्राप

ढोल तो बहुत पीटेंगे लेकिन काम कुछ नही करेगे। केवल यह बोट-कैंचिंग डिवाइस है। यह नारा है कि हम कल्याण कर रहे हे ताकि लोग समझे कि इन के ग्रलावा कोई दूसरा हमारा ग्राका नहीं हो सकता। मैं ऐसा मानता ह कि स्रस्पर्श्यता की बीमारी राजनीतिक नही है, यह सामाजिक बीमारी है। यह राजनीति से दूर नहीं हो सकती। ग्राप एक ग्रादमी को मिनिस्टर बना दीजिये या नोई बड़ा पद दे दीजिये. लेकिन जब तक समाज मे उस को छोटा समझा जायगा तब तक वह तो किसी काम का नही है। मैं कहता ह कि सडक मे झाडू देने वाला हमारा भाई है, गली मे झाडू देने वाला हमारा भाई है, वह ग्रपना काम करते हुए भी हम से बराबरी का दावा कर सकता है यह होना चाहिये, यह मनोवृत्ति सब की होनी चाहिये। इस के लिये हम वातावरण उत्पन्न नही कर सके, तक नही कर सके क्योंकि उस राजनीतिक प्रवत्ति ने उस राजनीतिक नारे ने स**ब** को दबा कर रख दिया ग्रौर ग्राज उस ने समाज कल्याण न कर के एक हरिजन वर्ग ग्रलग बना कर खड़ा कर दिया है। वह एक म्रलग वर्ग वन गया। एक तरफ तो कहते है कि हम वर्ग-विहीन समाज की रचना करना चाहते है श्रौर दूसरी तरफ ग्रलग वर्ग बना कर खडा कर रहे है। तो मैं समझता हू कि म्राज इस्ट्रास्पेक्शन की भ्रावश्यकता है। हम भ्रपने ग्रदर झाके भ्रौर देखे कि हमारी जो योजनाये है, किस प्रकार मे उन का कार्यान्वयन हुन्रा है, किस प्रकार से उन का इम्प्लीमेटेशन हुग्रा है। यह ठीक प्रकार से हो रहा है या नही। इतना रुपया जो वर्बाद हो रहा है उस

[श्री मानसिंह वर्मा]

का कुछ नतीजा निकल रहा है या नही। इस को देखने की आवश्यकता है। मेरा समय समाप्त हो गया है। कहना बहुत कुछ चाहता था। मैं फिर मंत्री महोदय का ध्यान भ्राकिषत करना चाहता हूं कि वह शिक्षा की ग्रोर ग्रीर समाज कल्याण की भ्रोर विशेष ध्यान देने की कृपा करें।

THE VICE CHAIRMAN (SHRI D. THENGARI): The House stands adjourned till 11 A.M. tomorrow.

> The House then adjourned at twenty minutes past five of the clock till eleven of the clock on Wednesday, the 7th May, 1969.